**Directorate General of Foreign Trade**
**Ministry of Commerce & Industry**
**Udyog Bhawan, New Delhi**
**DES-VII**

MINUTES OF NORMS COMMITTEE (NC-7) OF 'PLASTIC & RUBBER PRODUCTS' MEETING NO**. 38/08 HELD ON 30.01.2008** UNDER CHAIRMANSHIP OF SHRI V.K. SRIVASTAVA, ADGFT

Meeting No. **38/87-NC7/2007 of NORMS COMMITTEE (NC-7) dealing with 'Plastic & Rubber Products' was held on 30.01.2008** under Chairmanship of Shri V.K. Srivastava, ADGFT, DGFT, Udyog Bhawan, New Delhi-110011. Following officials attended:

1) Shri G. Seetharam Reddy, JDGFT
2) Shri Ishwar Singh, Dy. DGFT and Convener
3) Shri Shaish Kumar, Industrial Advisor, DIPP
4) Shri A.K. Agarwal, Deputy Industrial Advisor, D/o C&PC
5) Shri S.K. Sharma, Deputy Director (Chemicals), M/o MS&ME

2. Committee confirmed minutes of NC Meeting No. 35/08 held on 02.01.2008.

3.1 Committee, after deliberations, approved following cases:

## PART – A (MANUAL APPLICATION)

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| **3.1.1** | **Case No. A-490** | POLY MEDICURE LTD. | HQ F. No. 01/87/050/461/AM08/DES-VII | **Status: Approved** |
| | NC No.: 38/08 Dated:30.01.2008 | Adv. Lic. No. 0510208951 Dated 13.09.2007 | RLA F. No. 05/24/040/478/AM08 | |

**Application**: Request is for adhoc norms for following:

| Sl.No. | EXPORT ITEM | Qty |
|---|---|---|
| 1. | Triple Blood Bag With Safety Devices & Sampling Bag Having net Contents of PVC Sheet 42225.00 kg Needle (Stainless Steel) -1000000 Nos. Adenine -62.09 kg Blood bag label -2000000 Nos P.P. Granules -3115.00 kg Silicon Adaptor – 500000 Nos PVC Resin 17225.90 kg DiOctyl Phthalate (DOP) – 8074.64 kg Di-Octyl Adipate (DOA) – 403.73 kg Epoxidised Soyabean Oil – 807.46 kg Calcium Zinc Stabilizer – 269.15 kg Calcium Stearate – 134.58 kg | 76942.500 kg |

| Sl.No. | IMPORT ITEM | Qty |
|---|---|---|
| 1. | PVC Sheet | 56425.200 kg |
| 2. | Needle (Stainless Steel) | 1079000.000 No. |
| 3. | Adenine | 65.750 kg |
| 4. | Blood Bag Label | 2112000.000 No |
| 5. | P.P.Granules | 3557.020 kg |

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|---|---|---|
| 6. | Silicon Adaptor | 539500.000 No. |
| 7. | PVC Resin | 19484 kg |
| 8. | Di-Octyl Phthalate (DOP) | 9133.230 kg |
| 9. | Di-Octyl Adipate (DOA) | 456.660 kg |
| 10. | Epoxidised Soyabean Oil | 913.320 kg |
| 11. | Calcium Zinc Stabilizer | 304.440 kg |
| 12. | Calcium Stearate | 152.220 kg |

**Decision:** With D/o C&PC OM No. 46011/200/2005-PC.II dated 03.01.2008, following adhoc norms are **approved**:

| EXPORT ITEM | QTY | IMPORT ITEM | QTY |
|---|---|---|---|
| Triple Blood Bag with Safety Devices & Sampling Bag | 1 No. | 1. PVC Sheet | Net + 10% wastage |
| | | 2. Relevant Needles | Net + 2% wastage |
| | | 3. Adenine | Net + 5% wastage |
| | | 4. Relevant Blood Bag Level | Net + 5% wastage |
| | | 5. Relevant Silicone Adaptor | Net + 2% wastage |
| | | 6. Polypropylene Granules | 1.05 kg/kg in export product |
| | | 7. For 1 kg Component/Parts made of PVC Compound (Medical Grade)<br>i) PVC Resin<br>ii) Dioctyl Phthalate (DOP)<br>iii) Dioctyl Adipate (DOA)<br>iv) Epoxidised Soyabean Oil<br>v) Calcium Zinc Stabilizer<br>vi) Calcium Stearate | <br><br><br>0.692 kg<br>0.324 kg<br>0.017 kg<br>0.032 kg<br>0.010 kg<br>0.005 kg |

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures**.**

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| **3.1.2** | **Case No. A-491** | GURARAT FAFFIA INDUSTRIES LTD. | HQ F. No. 01/87/050/705/AM07/DES-VII | **Status: Deferred** |
| | NC No.: 38/08 Dated:30.01.2008 | Adv. Lic. No. 0810059734 Dated 20.09.2006 | RLA F. No. 08/24/040/00119/AM07 | |

**Application**: Request is for adhoc norms for following:

| Sl.No. | EXPORT ITEM | Qty |
|---|---|---|
| 1. | Laminated Plastic Sheetings Net Eyelets: 2350000 Nos. | 100000.000 kg |

| Sl.No. | IMPORT ITEM | Qty |
|---|---|---|
| 1. | Polyethylene Unlamin ated Fabric 40-130 GSM | 66000.000 kg |
| 2. | LDPE/LLDPE Granuels | 40700.000 kg |
| 3. | Titanium Dioxide | 1980.000 kg |
| 4. | Colour Pigment | 308.000 kg |
| 5. | Wax | 506.000 kg |
| 6. | U.V. Stabilizer | 506.000 kg |
| 7. | Aluminium Eyelets (Gromets) | 2373500 Number |

**Decision:** With D/o C&PC OM No. 46011/153/2006-PC.II dated 03.01.2008, D/o C&PC recommended the following norms:

| EXPORT ITEM | QTY | IMPORT ITEM | QTY |
|---|---|---|---|
| Laminated Plastic Sheetings (Laminated Tarpulins based on plastic woven fabric, Net Eyelets - 235000 Nos.) | 1 MT | 1. Polyethylene Unlaminated Woven Fabric (40-130 gsm) | 0.6600 MT |
| | | 2. LDPE Granules | 0.4070 MT |
| | | 3. Titanium Dioxide | 0.0198 MT |
| | | 4. Colour Pigment | 0.0030 MT |
| | | 5. Wax | 0.0050 MT |
| | | 6. UV Stabilizer | 0.0050 MT |
| | | 7. Aluminium Eyelets (Gromets) | 23735 No. |

Case was deferred for further discussion by the Norms before taking a final view in the matter.

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| **3.1.3** | **Case No. A-492** | Universal Polybags Industries (P) Ltd. | HQ F. No. 01/87/162/196/AM08/DES-VII | **Status: Approved** |
| | NC No.: 38/08 Dated:30.01.2008 | **100% EOU** | **Referred by BOA for fixation of wastage norms for Plastic Bags** | |

**Application**: This is a reference received from Board of Approval for fixation of wastage norms for plastic bags made out of HDPE/LLDPE/LDPE/PP and other similar virgin plastic granules against an application filed by M/s Universal Polybags Industries (P) Ltd., a 100% EOU, to SEPZ, Spl. Economic Zone, Chennai.

**Decision:** The Norms Committee deliberated the case in the light of recommendations given by D/o C&PC vide their OM No. 46011/115/2007-PC.II dated 03.01.2008, and decided to recommend to the Board of Approval wastage norm of 5% for manufacture of 'Plastic Bags' as per SION at H23.

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| **3.1.4** | **Case No. A-493** | OMNI LENS PVT. LTD. | HQ F. No. 01/85/50/136/AM07/DES-VII 01/87/162/916/AM07/DES-VII 01/85/162/80/AM08/DES-VII | **Status: Approved** |

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| | | | 01/87/50/178/AM08/DES-VII<br>01/85/162/316/AM08/DES-VII | |
| | NC No.: 31/08<br>Dated:28.11.2007 | Adv. Lic. No. 0810059969 Dated 28.09.2006<br>Adv. Lic. No. 0810062066 Dated 2.1.2007<br>Adv. Lic. No. 0810063608 Dated 14.03.2007<br>Adv. Lic. No. 0810064690 Dated 7.5.2007<br>Adv. Lic. No. 0810065507 Dated 20.06.2007 | RLA F. No. 08/24/40/175/AM07<br>RLA F. No. 08/24/40/287/AM07<br>RLA F. No. 08/24/40/362/AM07<br>RLA F. No. 08/24/40/29/AM08<br>RLA F. No. 08/24/40/76/AM08 | |

**Application**: Request is for adhoc norms for following:

| Sl. No. | EXPORT ITEM | Qty |
|---|---|---|
| 1 | HYDROPHILIC ACRYLIC FOLDABLE INTRA OCULAR LENSES | 5000 NUMBER |
| **Sl. No.** | **IMPOR ITEM** | **Qty** |
| 1 | HYDROPHILIC ACRYLIC BUTTONS | 5650 NOS. |
| 2 | POUCHES | 5050 NOS. |
| 3 | LENS HOLDER | 5050 NOS. |
| 4 | MISCELLANEOUS ITEMS: VIZ OPTICAL WAX, POLISHING POWDER, LINT FREE TOWELS, INSERTS, LATHE TOOLS, MILLING TOOLS | 4% OF FOB VALUE |

| Sl. No. | EXPORT ITEM | Qty |
|---|---|---|
| 1 | HYDROPHILIC ACRYLIC FOLDABLE INTRA OCULAR LENSES | 5000 NUMBER |
| **Sl. No.** | **IMPOR ITEM** | **Qty** |
| 1 | HYDROPHILIC ACRYLIC BUTTONS | 5650 NOS. |
| 2 | POUCHES | 5050 NOS. |
| 3 | LENS HOLDER | 5050 NOS. |
| 4 | MISCELLANEOUS ITEMS: VIZ OPTICAL WAX, POLISHING POWDER, LINT FREE TOWELS, INSERTS, LATHE TOOLS, MILLING TOOLS | 4% OF FOB VALUE |

| Sl. No. | EXPORT ITEM | Qty |
|---|---|---|
| 1 | HYDROPHILIC ACRYLIC FOLDABLE INTRA OCULAR LENSES | 10000 NUMBER |
| **Sl. No.** | **IMPOR ITEM** | **Qty** |
| 1 | HYDROPHILIC ACRYLIC BUTTONS | 11300 NOS. |
| 2 | POUCHES | 10100 NOS. |

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|---|---|---|
| 3 | LENS HOLDER | 10100 NOS. |
| 4 | MISCELLANEOUS ITEMS: VIZ OPTICAL WAX, POLISHING POWDER, LINT FREE TOWELS, INSERTS, LATHE TOOLS, MILLING TOOLS | 4% OF FOB VALUE |

| **Sl. No.** | **EXPORT ITEM** | **Qty** |
|---|---|---|
| 1 | HYDROPHILIC ACRYLIC FOLDABLE INTRA OCULAR LENSES | 5000 NUMBER |
| **Sl. No.** | **IMPOR ITEM** | **Qty** |
| 1 | HYDROPHILIC ACRYLIC BUTTONS | 5650 NOS. |
| 2 | POUCHES | 5050 NOS. |
| 3 | LENS HOLDER | 5050 NOS. |
| 4 | MISCELLANEOUS ITEMS: VIZ OPTICAL WAX, POLISHING POWDER, LINT FREE TOWELS, INSERTS, LATHE TOOLS, MILLING TOOLS | 4% OF FOB VALUE |

| **Sl. No.** | **EXPORT ITEM** | **Qty** |
|---|---|---|
| 1 | HYDROPHILIC ACRYLIC FOLDABLE INTRA OCULAR LENSES | 5000 NUMBER |
| **Sl. No.** | **IMPOR ITEM** | **Qty** |
| 1 | HYDROPHILIC ACRYLIC BUTTONS (13.7 mm diameter and 3.00mm thickness) | 5650 NOS. |
| 2 | POUCHES | 5050 NOS. |
| 3 | LENS HOLDER | 5050 NOS. |
| 4 | MISCELLANEOUS ITEMS: VIZ OPTICAL WAX, POLISHING POWDER, LINT FREE TOWELS, INSERTS, LATHE TOOLS, MILLING TOOLS | 4% OF FOB VALUE |

**Decision:** With D/o C&PC OM No. 46011/249/2004-PC.II dated 06.12.2007, following adhoc norms are **approved**:

| **EXPORT ITEM** | **QTY** | **IMPORT ITEM** | **QTY** |
|---|---|---|---|
| Hydrophilic Acrylic Foldable Intra Ocular Lenses | 1 No. | 1. Hydrophilic Acrylic Buttons (Diameter 12.7 mm, Thickness 3.00 mm) | 1.13 No. |
| | | 2. Relevant Pouches | Net + 1% wastage |
| | | 3. Relevant Lens Holder | Net + 1% wastage |
| | | 4. Miscellaneous Consumables i.e. Optical wax, polishing was, lint free towels, inserts, cathetools, milling tools | Upto 4% of FOB Value of exports |

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures**.**

| 3.1.5 | **Case No. A-494** | BRITACEL SILICONES LTD. | HQ F. No. 01/82/050/1298/AM07/DES-VII | **Status: Approved** |
|---|---|---|---|---|
| | NC No.: 38/08 Dated:30.01.2008 | Adv. Lic. No. 0310404796 Dated 18.10.2006 | RLA F. No. 03/94/040/793/AM07 | |

**Application**: Request is for fixation of adhoc norms for export product 'SILOX M 350' in addition to the adhoc norms for the export product 'SILOX QH 8' fixed by Norms Committee in its Meeting No. 33/07 Dated 29.11.2006 (A-967).

**Decision:** With D/o C&PC OM No. 46011/168/2004-PC.II dated 18.05.2007, following adhoc norms are **approved** for export product 'SILOX M 350':

| EXPORT ITEM | QTY | IMPORT ITEM | QTY |
|---|---|---|---|
| Silox M 350 (Organopolysiloxane) | 1 kg | 1. Dow Corning 200, 350 CSTS/Wacker Silicon Fluid AK 350 | 0.850 kg |
| | | 2. Metroark 123A Catalyst | 0.012 kg |
| | | 3. Metroark 26 Catalyst | 0.008 kg |
| | | 4. Texson 69 | 0.120 kg |
| | | 5. HM HDPE Granules | As per Packing Policy |

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures**.**

| 3.1.6 | **Case No. A-495** | BRITACEL SILICONES LTD. | HQ F. No. 01/82/050/1299/AM07/DES-VII | **Status: Approved** |
|---|---|---|---|---|
| | NC No.: 38/08 Dated:30.01.2008 | Adv. Lic. No. 0310404792 Dated 18.10.2006 | RLA F. No. 03/94/040/792/AM07 | |

**Application**: Request is for fixation of adhoc norms for export product 'ACTICEL 500' in addition to the adhoc norms for the export product 'SILOX QH 2' fixed by Norms Committee in its Meeting No. 33/07 Dated 29.11.2006 (A-968).

**Decision:** With D/o C&PC OM No. 46011/168/2004-PC.II dated 21.10.2005, following adhoc norms are **approved** for export product 'ACTICEL 500':

| EXPORT ITEM | QTY | IMPORT ITEM | QTY |
|---|---|---|---|
| Acticel 500 (Solid Content 62% +/- 1%) | 1 kg | 1. Texson 69 (Quaternary modified organosiloxane) | 0.298 kg |
| | | 2. Soren 208 (Polydimethyl/Siloxane amino polyalkyloene-oxide copolymer) | 0.099 kg |
| | | 3. Metroark AM 1 Fluid (Dimethylsiloxane) | 0.249 kg |

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures**.**

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| **3.1.7** | **Case No. A-496** | J K TYRE & INDUSTRIES LTD. | HQ F. No. 01/87/162/471/AM08/DES-VII | **Status: Approved** |
| | NC No.: 38/08 Dated:30.01.2008 | APPLIED FOR ADVANCE AUTHORIZATION | RLA F. No. 05/26/040/00356/AM08 | |

**Application**: This is a reference received from Office of Zonal JDGFT, CLA, New Delhi seeking financial approval of DGFT Headquarters for issue of advance authorization to M/s J K Tyre & Industries Ltd. under Para 4.8 of the HBP, Vol. I as CIF value of the application is over 100 crores.

**Decision:** Norms Committee noted that firm has made application for advance authorization for CIF value 164.45 crores under the SION entries at Sl. No. **A1667** and **A1673** for export items '**Automobile Tyres reinforced with Nylon Tyre Cord Warp Sheet (for Truck/Bus)'** and **'Butyl Tubes (other than Cycle Tubes**)' respectively, and decided to recommend the case for issue of advance authorization to firm **after approval of C&IM.**

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| **3.1.8** | **Case No. A-499** | POLY MEDICURE LTD. | HQ F. No. 01/87/050/482/AM08/DES-VII | **Status: Approved** |
| | NC No.: 38/08 Dated:30.01.2008 | Adv. Lic. No. 0510208355 Dated 30.08.2007 | RLA F. No. 05/24/040/391/AM08 | |

**Application**: Request is for adhoc norms for following:

| Sl.No. | EXPORT ITEM | Qty |
|---|---|---|
| 1. | Single/Double/Triple/Quadruple Blood Bag Having net Contents of PVC Sheet 36520.00 kg Needle (Stainless Steel) -1100000 Nos. Adenine -136.13 kg Blood bag label -1650000 Nos PVC Resin 17679.30 kg DiOctyl Phthalate (DOP) – 8287.03 kg Di-Octyl Adipate (DOA) – 404.38 kg Epoxidised Soyabean Oil – 828.70 kg Calcium Zinc Stabilizer – 276.23 kg Calcium Stearate – 138.15 kg | 66644.900 kg |

| Sl.No. | IMPORT ITEM | Qty |
|---|---|---|
| 1. | PVC Sheet | 50640.600 kg |
| 2. | Needle (Stainless Steel) | 1194380.000 No. |
| 3. | Adenine | 144.660 kg |
| 4. | Blood Bag Label | 1748175.000 No |
| 5. | PVC Resin | 19924.500 kg |
| 6. | Di-Octyl Phthalate (DOP) | 9339.450 kg |
| 7. | Di-Octyl Adipate (DOA) | 467.000 kg |
| 8. | Epoxidised Soyabean Oil | 933.950 kg |
| 9. | Calcium Zinc Stabilizer | 311.320 kg |
| 10. | Calcium Stearate | 155.680 kg |

**Decision:** With D/o C&PC OM No. 46011/200/2005-PC.II dated 03.01.2008, following adhoc norms are **approved**:

| EXPORT ITEM | QTY | IMPORT ITEM | QTY |
|---|---|---|---|
| Single/Double/Triple/Quadruple Blood Bag | 1 No. | 1. PVC Sheet | Net + 10% wastage |
| | | 2. Relevant Needle | Net + 2% wastage |
| | | 3. Adenine | Net + 5% wastage |
| | | 4. Blood Bag Lavel | Net + 5% wastage |
| | | 5. For 1 kg Component/Parts made of PVC Compound (Medical Grade)<br>i)PVC Resin<br>ii)Dioctyl Phthalate DOP)<br>iii)Dioctyl Adipate (DOA)<br>iv)Epoxidised Soyabean Oil<br>v)Calcium Zinc Stabilizer<br>vi)Calcium Stearate | <br><br><br>0.692 kg<br>0.324 kg<br>0.017 kg<br>0.032 kg<br>0.010 kg<br>0.005 kg |

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures**.**

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| **3.1.9** | **Case No. A-500** | ATUL LIMITED | HQ F. No. 01/87/050/877/AM07/DES-VII | **Status: Approved** |
| | NC No.: 38/08 Dated:30.01.2008 | Adv. Lic. No. 0810062189 Dated 08.01.2007 | RLA F. No. 08/24/040/234/AM07 | |

**Application**: Request is for adhoc norms for following:

| Sl.No. | EXPORT ITEM | Qty |
|---|---|---|
| 1. | HMW Resin LAPOX | 200000.000 KG |

| Sl.No. | IMPORT ITEM | Qty |
|---|---|---|
| 1. | BASIC LIQUID RESIN (EPIKOTE 828/DER 331/YD 128/ RAZEEN LR 1150) | 214000.000 KG |

**Decision:** With D/o C&PC OM No. 46011/35/2007-PC.II dated 23.08.2007, following adhoc norms are **approved**:

| EXPORT ITEM | QTY | IMPORT ITEM | QTY |
|---|---|---|---|
| HMW Resin Lapox | 1 kg | Basic Liquid Resin (Epikote 828/DER 331/YD 128/Razeen LR 1160) | 1.07 kg |

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures**.**

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|---|---|---|---|---|
| **3.1.10** | **Case No. A-501** | INTERLABELS INDUSTRIES PVT. LTD. | HQ F. No. 01/87/050/483/AM08/DES-VII | **Status: Approved** |

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|---|---|---|---|---|
| | NC No.: 38/08<br>Dated:30.01.2008 | Adv. Lic. No.<br>0310444165<br>Dated 25.09.2007 | RLA F. No.<br>03/94/040/612/AM08 | |

**Application**: Request is for adhoc norms for following:

| Sl.No. | EXPORT ITEM | Qty |
|---|---|---|
| 1. | SELF ADHESIVE PRINTED LABEL CHROMO/MIRROR COAT PAPER BASED IN ROLLS/CUT LENGTH. TECH. CHAR:-LABELS PRINTED ON COMPOSITE PAPER I.E. PAPER GUMMED TO RELEASE PAPER SPECIFICATION: a) CHROMO/MIRROR PAPER WITH GSM OF 65.00 TO 85.00 B) RELEASE PAPER WITH GSM OF 60.00 TO 75.00 | 100000.000 Sq. Meter |

| Sl.No. | IMPORT ITEM | Qty |
|---|---|---|
| 1. | LABEL STOCK IN ROLLS OF CHROMO/MIRROR COAT PAPER TECH. CHAR:- CHROMO/MIRROR COAT PAPER GUMMED TO RELEASE PAPER (A) CHROMO/MIRROR PAPER WITH GSM OF 65.00 TO 85.00 (B) RELEASE Paper with GSM of 60.00 to 75.00 | 105000.000 Sq. meter |
| 2 | PRINTING INK TECH. CHAR. ULTRA VIOLET INK IN DIFFERENT COLOURS | 210.000 K.G. |
| 3 | U.V. VARNISH TECH. CHAR. ULTRA VIOLET VARNISHES | 420.000 K.G. |

**Decision:** With DIPP dated 30.01.2008, following adhoc norms are **approved**:

| EXPORT ITEM | QTY | IMPORT ITEM | QTY |
|---|---|---|---|
| Self Adhesive Printed Label Chromo/Mirror Coat Paper Based in Rolls/Cut Length. Tech. Char:-Labels Printed on Composite Paper i.e. Paper Gummed to Release Paper Specification: a) Chromo/Mirror Paper with GSM of 65.00 to 85.00, b) Release Paper with GSM of 60.00 of 75.00 | 1 Sq. meter | 1. Label Stock in Rolls of Chromo/Mirror Coat Paper Tech. Char:- Chromo/Mirror Coat Paper Gummed to Release Paper (a) Chromo/Mirror Paper with GSM of 65.00 to 85.00 (b) Release Paper with GSM of 60.00 to 75.00 | 1.05 Sq. meter |
| | | 2. Printing Ink Tech. Char. Ultra Violet Ink in different colours | 0.00210 kg |
| | | 3. U.V. Varnish Tech. Char. Ultra Violet Varnishes | 0.00420 kg |

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures**.**

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| **3.1.11** | **Case No. A-502** | CLASSIC FLOOR FURNISHINGS | HQ F. No.<br>01/87/050/312/AM08/DES-VII | **Status: Approved** |

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|---|---|---|---|---|
| | NC No.: 38/08 Dated:30.01.2008 | Adv. Lic. No. 1010026293 Dated 20.04.2007 | RLA F. No. 10/21/040/260/AM07 | |

**Application**: Request is for adhoc norms for following:

| Sl.No. | EXPORT ITEM | Qty |
|---|---|---|
| 1. | RUBBER BACKED POLYPROPYLENE NON-WOVEN DOOR MAT IN DIFFERENT SIZES | 15030 Sq. Meter |

| Sl.No. | IMPORT ITEM | Qty |
|---|---|---|
| 1. | POLYPROPYLENE TUFTED CARPET ROLLS MADE FROM MAN MADE TEXTILES (NON-WOVEN COVERINGS) | 15872 Sq. Meter |

**Decision:** Taking clue from norms fixed in other cases, following adhoc norms are **approved**:

| EXPORT ITEM | QTY | IMPORT ITEM | QTY |
|---|---|---|---|
| Rubber Backed Polypropylene Non-Woven Door Mat in Different Sizes | 1 Sq. Meter | Polypropylene Tufted Carpet in roll forms made from Man Made Textiles (Non-Woven) Floor Coverings | 1.03 Sq. Meter |

RLA concerned shall call back the licence in question and take consequential actionas per Foreign Trade Policy/Procedures**.**

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|---|---|---|---|---|
| **3.1.12** | **Case No. A-503** | E.I. DUPONT INDIA PVT. LTD. | HQ F. No. 01/83/050/915/AM08/DES-VII | **Status: Approved** |
| | NC No.: 38/08 Dated:30.01.2008 | Adv. Lic. No. 3410018941 Dated 08.06.2007 | RLA F. No. 34/24/040/274/AM08 | |

**Application**: Request is for adhoc norms for following:

| Sl. No. | EXPORT ITEM | Qty |
|---|---|---|
| 1 | NYLON 66 (CHIPS) 43% GLASS FILLED POLYAMIDE RESIN COMPOUND | 14000.000 K.G. |

| Sl. No. | IMPORT ITEM | Qty |
|---|---|---|
| 1 | POLYAMIDE 6-6 RESIN | 8364.300 K.G. |
| 2 | GLASS FIBRE/CHOPPED STRAND | 6321.000 K.G. |
| 3 | ADDITIVES such as Heat Stabilizers/Aluminium Distearate | 14.700 K.G. |

**Decision:** As per SION at H560 published through Public Notice No. 88 (RE: 2007)/2004-2009 dated 05.12.2007, following adhoc norms are **approved**:

| | | | |
|---|---|---|---|
| 43% Glassfiber Filled Nylon-66/Polyamide 66 Compound | 1 kg | 1. Nylon-66/Polyamides 66 Resin | 0.5810 kg |
| | | 2. Glass Fiber/Chopped Strands | 0.4390 kg |

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

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|---|---|---|---|---|
| **3.1.13** | **Case No. A-505** | ITCO INDUSTRIES LTD. | HQ F. No. 01/83/050/842/AM08/DES-VII | **Status: Approved** |
| | NC No.: 38/08 Dated:30.01.2008 | Adv. Lic. No. 0710051550 Dated 09.05.2007 | RLA F. No. 07/24/040/57/AM08 | |

**Application**: Request is for adhoc norms for following:

| Sl.No. | EXPORT ITEM | Qty |
|---|---|---|
| 1. | Tube Filling Compound Grade: ITCOGEL T 250 | 5440.000 kg |
| 2. | Flooding Compound Grade: ITCOGEL C 400 | 180.000 kg |

| Sl.No. | IMPORT ITEM | Qty |
|---|---|---|
| 1. | Base Oil | 5040.790 kg |
| 2. | Thermoplastomer | 549.440 kg |
| 3. | Antioxidant | 55.300 kg |
| 4. | Hydrocarbon Rubber | 4.500 kg |
| 5. | Fumed Silica | 9.000 kg |

**Decision:** With D/o C&PC OM No. 46011/218/2004-PC.II dated 17.08.2007, following adhoc norms are **approved**:

| EXPORT ITEM | QTY | IMPORT ITEM | QTY |
|---|---|---|---|
| Tube Filling Compound (Grade ITCOGEL T 250) | 1 kg | 1. Base Oil | 0.8870 kg |
| | | 2. Thermoplastic Elastomer | 0.1010 kg |
| | | 3. Antioxidant | 0.0100 kg |
| Flooding Compound (Grade ITCOGEL C 400) | 1 kg | 1. Base Oil | 0.9200 kg |
| | | 2. Hydrocarbon Rubber | 0.0250 kg |
| | | 3. Fumed Silica | 0.0500 kg |
| | | 4. Antioxidant | 0.0050 kg |

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures**.**

| | | | | |
|---|---|---|---|---|
| **3.1.14** | **Case No. A-506** | ESSILOR MANUFACTURING INDIA PVT. LTD. | HQ F. No. 01/87/162/271/AM08/DES-VII | **Status: Approved** |
| | NC No.: 38/08 Dated:30.01.2008 | Adv. Lic. No. 0710037187 Dated 06.04.2005 | RLA F. No. 07/24/040/763/AM07 | |

**Application**: Request is for adhoc norms for following:

| Sl.No. | EXPORT ITEM | Qty |
|---|---|---|
| 1. | Plastic Ophthalmic Lenses – 1.5 finished Flat Top Bifocal Uncoated diameter 70mm | 120,000 Nos. |

| Sl.No. | IMPORT ITEM | Qty |
|---|---|---|
| 1. | CR 39 Monomer | 1,266 kg |
| 2. | Peroyl IPP 10% | 399.60 kg |

**Decision:** With D/o C&PC OM No. 46011/95/2004-PC.II dated 25.05.2006, following adhoc norms are **approved** on pro-rata basis:

| EXPORT ITEM | QTY | IMPORT ITEM | QTY |
|---|---|---|---|
| Plastic Ophthalmic Lenses 1.5 finished Flat Top, Bifocal Uncoated Diameter 70mm (Weight: 12.88 gm/lens) | 1 No. | 1. CR 39 Monomer | 0.010550 kg |
| | | 2. Peroyl IPP 10% | 0.003327 kg |

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures**.**

| | | | | |
|---|---|---|---|---|
| **3.1.15** | **Case No. M-320** | CORTICA MFG. (INDIA) PVT. LTD., | HQ F. No. 01/82/050/857/AM04/DES-VII | **Status: Approved** |
| | NC No.: 38/08 Dated:30.01.2008 | Adv. Lic. No. 0410048502 Dated 03.11.2003 | RLA F. No. 04/81/040/160/AM04 | |

**Application**: Request is for change in the description of export product as '**Acrylo Nitrile Rubberised Cork Strips Grade RC 80 B Black Colour'** as per application of the firm in lieu of 'Acrylo Nitrile Rubberised Cork Sheet/Strips containing minimum 47.6% Granulated Cork and 27.5% Acylo Nitrile Rubbers' as ratified by ALC because RLA is not issuing redemption.

**Decision:** The Committee decided to modify the description of export product as '**Acrylo Nitrile Rubberised Cork Strips Grade RC 80B Black Colour'** as per their application in minutes of ALC Meeting No. 23/06 dated 14.09.2005 (B-586) for **purpose of closure of this authorization only.**
RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

| | | | | |
|---|---|---|---|---|
| **3.1.16** | **Case No. M-323** | LION RUBBER INDUSTRIES PVT. LTD. | HQ F. No. 01/82/050/1479/AM07/DES-VII | **Status: Approved** |
| | NC No.: 38/08 Dated:30.01.2008 | Adv. Lic. No. 0310413161 Dated 21.12.2006 | RLA F. No. 03/95/040/1131/AM07 | |

**Application**: Request is for adhoc norms for following:

| Sl.No. | EXPORT ITEM | Qty |
|---|---|---|
| 1. | NATURAL RUBBER PROFILES OF DIFFERENT SIZE AND SHAPES | 14.400 MT |

| Sl.No. | IMPORT ITEM | Qty |
|---|---|---|
| 1. | NATUAL RUBBER COMPOUND | 15.120 MT |

**Decision:** With DIPP dated 30.01.2008, following adhoc norms are **approved**:

| EXPORT ITEM | QTY | IMPORT ITEM | QTY |
|---|---|---|---|
| Natural Rubber Profiles of | 1 MT | Natural Rubber Compound | 1.05 MT |

| | | | |
|---|---|---|---|
| different size and shapes containing 65% Natural Rubber | | containing 65% Natural Rubber | |

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures**.**

| | | | | |
|---|---|---|---|---|
| **3.1.17** | **Case No. M-324** | MENSHENROPA PLASTICS PVT. LTD. | HQ F. No. 01/87/050/808/AM07/DES-VII | **Status: Approved** |
| | NC No.: 38/08 Dated:30.01.2008 | Adv. Lic. No. 3110027489 Dated 08.12.2006 | RLA F. No. 31/24/040/295/AM07 | |

**Application**: Request is for adhoc norms for following:

| **Sl.No.** | **EXPORT ITEM** | **Qty** |
|---|---|---|
| 1. | SPONGE APPLICATOR ASSEMBLY | 1500000.000 Number |

| **Sl.No.** | **IMPORT ITEM** | **Qty** |
|---|---|---|
| 1. | LDPE GRANULES | 614.250 K.G. |
| 2. | HDPE GRANULES | 8631.000 K.G. |
| 3. | POLYPROPYLENE GRANULES | 8111.000 K.G. |
| 4. | SUMMERTALK (SPONGE) V8 LAMINATED WITH BLACK PE-FOAM | 1500000.000 Number |

**Decision:** With D/o C&PC OM No. 46011/16/2007-PC.II dated 03.10.2007, following adhoc norms are **approved**:

| **EXPORT ITEM** | **QTY** | **IMPORT ITEM** | **QTY** |
|---|---|---|---|
| Sponge Applicator Assembly | 1 No. | 1. LDPE Granules | 1.05 kg/kg content in export product |
| | | 2. HDPE Granules | 1.05 kg/kg content in export product |
| | | 3. Polypropylene Granules | 1.05 kg/kg content in export product |
| | | 4. Relevant Sponge Component | Net to Net |

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures**.**

| | | | | |
|---|---|---|---|---|
| **3.1.18** | **Case No. M-325** | JINDAL POLY FILMS LTD. | HQ F. No. 01/87/050/896/AM07/DES-VII | **Status: Approved** |
| | NC No.: 38/08 Dated:30.01.2008 | Adv. Lic. No. 0510197932 Dated 16.01.2007 | RLA F. No. 05/24/040/805/AM07 | |

**Application**: Request is for adhoc norms for following:

| Sl.No. | EXPORT ITEM | Qty |
|---|---|---|
| 1. | BOPP Metalised Film Biaxially Oriented Polyproplene Film – Aluminum coated | 1500.000 MT |

| Sl.No. | IMPORT ITEM | Qty |
|---|---|---|
| 1. | Polyproplene Resin/Granuals | 1675.500 MT |
| 2. | PP BASE ADDITIVE COMPUND/MASTER BATCH (SLIP/ANTISTATIC) ANTIBLOCK | 60.600 MT |
| 3. | ALUMINUM WIRE | 14550.000 MT |
| 4. | INDUCTION/EVAPORATION BOAT | 3300.000 Number |

**Decision:** As per amended SION at H440 published through Public Notice No. 84 (RE: 2006)/2004-2009 dated 09.02.2007, following norms are **approved**:

| EXPORT ITEM | QTY | IMPORT ITEM | QTY |
|---|---|---|---|
| BOPP Metalised Film Biaxially Oriented Polypropylene Film – Aluminum coated | 1 kg | 1. Polypropylene Resin/Granules | 1.199 kg |
| | | 2. PP Base Additive Compound/Master Batches (Slip/Antistatic/Antiblock) | 0.044 kg |
| | | 3. Aluminium Wire | 0.0246 kg |
| | | 4. Induction/Evaporation Boats | 0.007 No. |

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures**.**

## ONLINE CASES

| | | | | |
|---|---|---|---|---|
| 4 | **Case No.:30/23/81-ALC2/2006** | Party Name:SINGH PLASTICISERS & RESINS (I) PVT.LTD. | Meet No/Date:38/87-ALC1/2007 30.01.2008 | **Status:Case Approved** |
| | HQ File : 01/81/050/00346/AM07/ | RLA File : 05/24/040/00354/AM07/ | Lic.No/Date:0510188398 07.08.2006 | Defer Date: |
| | **Decision:** Approved in NC 34/08 dated 26.12.2007 (A-465). | | | |

| | | | | |
|---|---|---|---|---|
| 8 | **Case No.:15/33/80-ALC2/2006** | Party Name:MOTHERSON SUMI SYSTEMS LTD | Meet No/Date:38/87-ALC1/2007 30.01.2008 | **Status:Case Approved** |
| | HQ File : 01/80/050/00799/AM07/ | RLA File : 25/24/040/00014/AM07/ | Lic.No/Date:2510001762 18.10.2006 | Defer Date: |

**Application**: Request is for adhoc norms for following:

| Sl.No. | EXPORT ITEM | Qty | UOM | FOB (Rs.) | FOB (Currency) |
|---|---|---|---|---|---|
| 1 | 61/0- PANEL ASM- C/PLR UPR TR | 5000.000 | Number | 1721005.00 | 37700.00 US$ |

| | | | | | |
|---|---|---|---|---|---|
| | Part No. 92172504 | | | | |
| 2 | 61/0- PANEL ASM-C/PLR UPR TR<br>Part No.: 92172506 | 950.000 | Number | 222475.30 | 4873.50 US$ |
| 3 | 61/0- PANEL ASM-C/PLR UPR TR<br>Part No. 92172503 | 5000.000 | Number | 1170922.50 | 25650.00 US$ |
| 4 | 61/0- PANEL ASM-C/PLR UPR TR<br>Part No. 92172505 | 950.000 | Number | 222475.30 | 4873.50 US$ |
| 5 | 61/0- MOLDING ASM –W/S SI GARN<br>Part No. 92172534 | 5000.000 | Number | 1456235.00 | 31900.00 US$ |
| 6 | 61/0- MOLDING ASM –W/S SI GARN<br>Part No. 92172532 | 900.000 | Number | 262122.30 | 5742.00 US$ |
| 7 | 61/0- MOLDING ASM –W/S SI GARN<br>Part No. 92172533 | 5000.000 | Number | 1456235.00 | 31900.00 US$ |
| 8 | 61/0- MOLDING ASM –W/S SI GARN<br>Part No. 92172531 | 900.000 | Number | 262122.30 | 5742.00 US$ |
| 9 | 61/0- TRIM ASY-BODY L/PLR<br>Part No. 92172522 | 4500.000 | Number | 1873476.00 | 41040.00 US$ |
| 10 | 61/0- TRIM ASY-BODY L/PLR<br>Part No. 92172521 | 4500.000 | Number | 1873476.00 | 41040.00 US$ |
| 11 | 61/0- FILLER ASM –I/P STRG COL OPG<br>Part No. 92172613 | 23000.000 | Number | 3404147.90 | 74570.60 US$ |
| 12 | 61/0- FILLER ASM –I/P STRG COL OPG<br>Part No. 92174207 | 8000.000 | Number | 1184051.40 | 25937.60 US$ |
| 13 | 61/0- COVER W/S O/S MSTRE SEN<br>Part No. 92183833 | 2000.000 | Number | 36629.60 | 802.40 US$ |
| 14 | 61/0- PANEL ASM-BODY L/PLR TR<br>Part No. 92183753 | 850.000 | Number | 252604.30 | 5533.50 US$ |
| 15 | 61/0- PANEL ASM-BODY L/PLR TR<br>Part No. 92183754 | 1100.000 | Number | 326899.70 | 7161.00 US$ |

| | | | | | |
|---|---|---|---|---|---|
| 16 | 61/0- PANEL ASM-BODY L/PLR TR Part No. 92183749 | 800.000 | Number | 237745.20 | 5208.00 US$ |
| 17 | 61/0- PANEL ASM-BODY L/PLR TR Part No 92183750 | 1200.000 | Number | 356617.80 | 7812.00 US$ |
| 18 | 61/0- PANEL ASM-BODY L/PLR UPR TR Part No. 92183751 | 800.000 | Number | 275360.80 | 6032.00 US$ |
| 19 | 61/0- PANEL ASM-BODY L/PLR UPR TR Part No. 92183752 | 1050.000 | Number | 361411.10 | 7917.00 US$ |
| 20 | 61/0- PANEL ASM-BODY L/PLR UPR TR Part No. 92183747 | 800.000 | Number | 275360.80 | 6032.00 US$ |
| 21 | 61/0- PANEL ASM-BODY L/PLR UPR TR Part No. 92183748 | 1050.000 | Number | 361411.10 | 7917.00 US$ |
| | | | **Total** | 17,592,784.40 | 385,384.10 |

| Sl.No. | IMPORT ITEM | Qty | UOM | CIF (Rs.) | CIF (Currency) |
|---|---|---|---|---|---|
| 1 | BOND MASTER 831.01CR | 4156.070 | Litre | 717836.00 | 15554.40 US$ |
| 2 | BECCA FABRIC NEUTRAL GREY SAMPLE CIRCULAR KNIT SCOUR &HS | 1260.170 | Meter | 563547.00 | 12211.20 US$ |
| 3 | BECCA FABRIC ONYX SAMPLE CIRCULAR KNIT SCOUR AND HS | 4862.250 | Meter | 2174398.00 | 47115.90 US$ |
| 4 | PU LAMINATE FABRIC | 1162.035 | Meter | 1465012.00 | 31744.60 US$ |
| 5 | EPALEX 7489 HS UV2 7B71 MODIFIED POLY PROPYLENE | 2992.090 | K.G | 493396.00 | 10691.10 US$ |
| 6 | EPALEX 7479 HS UV1 9245 MODIFIED POLY PROPYLENE - | 1336.100 | K.G | 220323.00 | 4774.10 US$ |
| 7 | EPALEX 7489 HS UV2 9227 MODIFIED POLY PROPYLENE - | 12519.600 | K.G | 2064494.00 | 44734.40 US$ |
| 8 | ASTALOY ABS/PC M130S 45001 BLACK | 1442.100 | K.G | 363986.00 | 7887.00 US$ |
| 9 | NUT-PUSH IN 4.2 HIGH RETENTION | 37450.000 | Number | 378245.00 | 8196.00 US$ |

| | | | | | |
|---|---|---|---|---|---|
| | GM#11609651;EMHART#17465 | | | | |
| 10 | SCREW ASM-6-LOBED PAN HD GM#11900481;NEDS#10014192 | 37450.000 | Number | 71155.00 | 1541.80 US$ |
| 11 | ZUS7501 RETAINING CLIP 82041141011 | 45350.000 | Number | 113375.00 | 2456.70 US$ |
| | | | **Total** | 8,625,767.00 | 186,907.20 |

**Decision:** With D/o C&PC OM No. 46011/79/2007-PC.II dated 11.01.2007, adhoc norms are **approved** allowing 5% wastage on Relevant Modified Polypropylene Resin, ABS/PC Alloy, 5% wastage on Relevant Fabric/PU Laminated Fabric. Relevant Components (Nut/Screw/Clip) may be allowed on net to net basis. The bond master 83101 C (Spray Contact Adhesive) may be allowed as 0.056 litre for one number of Automotive Panels/Assembly where it is to be used.

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures**.**

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|---|---|---|---|
| **Case No.:19/41/80-ALC2/2006** | Party Name:HENKEL ADHESIVES TECHNOLOGIES INDIA PVT.LTD. | Meet No/Date:38/87-ALC1/2007 30.01.2008 | **Status:Case Approved** |
| HQ File : 01/80/050/01023/AM07/ | RLA File : 31/24/040/00292/AM07/ | Lic.No/Date:3110027462 06.12.2006 | Defer Date: |

**Application**: Request is for adhoc norms for following:

| Sl.No. | EXPORT ITEM | Qty | UOM | FOB (Rs.) | FOB (Currency) |
|---|---|---|---|---|---|
| 1 | 61/0- ACCUSET M-15 L PART NO. 46275(SUPPLIES TO M/S.PENTAIR WATER INDIA P LTD,GOA) | 10000.000 | Litre | 9150000.00 | 205387.00 US$ |
| | | | **Total** | 9,150,000.00 | 205,387.00 |

| Sl.No. | IMPORT ITEM | Qty | UOM | CIF (Rs.) | CIF (Currency) |
|---|---|---|---|---|---|
| 1 | Trimethylopropane Trimethacrylate Trade Names : a) ATM 11 b) SR 350 CAS No. 3290-92-4 | 7305.000 | Litre | 4231608.00 | 91692.46 US$ |
| 2 | 2-Hydroxy Ethyl Methacrylate Trade Names: a) Bisomer HEMA SPEC no. 6001 b) Bisomer HEMA c) 2 HEMA d) 2-Hydroxylethyl Methacrylate e) Hydroxylethyl Methacrylate CAS No. 868-77-9 | 2388.000 | Litre | 0.00 | 0.00 US$ |

| | | | | | |
|---|---|---|---|---|---|
| 3 | Alpha-Hydroxy-Iso-Butyrophenone Trade Names: a)Darocure 1173 b) Genocure DMHA CAS No. 7473-98-5 | 218.000 | Litre | 0.00 | 0.00 US$ |
| 4 | Diphenyl (2,4,6-Trimethylbenzoyl) Phosphine Oxide Trade Names: a) Lucirin TPO b) Chivacure TPO CAS No. 868-77-9 | 218.000 | Litre | 0.00 | 0.00 US$ |
| | | | **Total** | 4,231,608.00 | 91,692.46 |

**Decision:** With D/o C&PC OM No. 46011/100/2004-PC.II dated 16.08.2005, following adhoc norms are **approved**:

| EXPORT ITEM | QTY | IMPORT ITEM | QTY |
|---|---|---|---|
| Accuset-M (UV Curable Additive/Adhesive) | 1 Litre (1.07 kg) | 1. Trimethylolpropane Trimethacrylate | 0.7816 kg |
| | | 2. 2-Hydroxy Ethyl Methacrylate | 0.2554 kg |
| | | 3. Alpha-Hydroxy-Isobutyrophenone 2-Methyl-2-Hydroxypropiophenone | 0.0234 kg |
| | | 4. Diphenyl (2,4,6-Trimethylbenzoyl) Phosphine Oxide | 0.0234 kg |

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures**.**

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|---|---|---|---|
| **Case No.:15/46/87-ALC1/2006** | Party Name:DIVINE POLYMER PRODUCTS LIMITED | Meet No/Date:38/87-ALC1/2007 30.01.2008 | **Status:Case Approved** |
| HQ File : 01/87/050/00825/AM07/ | RLA File : 03/94/040/00922/AM07/ | Lic.No/Date:0310412405 15.12.2006 | Defer Date: |

**Application**: Request is for adhoc norms for following:

| Sl.No. | EXPORT ITEM | Qty | UOM | FOB (Rs.) | FOB (Currency) |
|---|---|---|---|---|---|
| 1 | 63/0- PET FLAKES having an intrinsic viscosity | 400.000 | M.T | 12408000.00 | 264000.00 US$ |
| | | | **Total** | 12,408,000.00 | 264,000.00 |

| Sl.No. | IMPORT ITEM | Qty | UOM | CIF (Rs.) | CIF (Currency) |
|---|---|---|---|---|---|
| 1 | PET BOTTLES (WASTE/SCRAP) (It is a scrap generated from soft drink and water bottles) | 500.000 | M.T | 10810000.00 | 230000.00 US$ |
| | | | **Total** | 10,810,000.00 | 230,000.00 |

**Decision:** Following adhoc norms are **approved**:

| EXPORT ITEM | QTY | IMPORT ITEM | QTY |
|---|---|---|---|
| Pet Flakes having an intrinsic viscosity | 1 kg | Pet Bottles (Waste/Scrap) | 1.05 kg |

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures**.**

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| | | | |
|---|---|---|---|
| **Case No.:7/5/87-ALC1/2007** | Party Name:DIVINE POLYMER PRODUCTS LIMITED | Meet No/Date:38/87-ALC1/2007 30.01.2008 | **Status:Case Approved** |
| HQ File : 01/87/050/01054/AM07/ | RLA File : 03/94/040/01319/AM07/ | Lic.No/Date:0310420735 23.02.2007 | Defer Date: |

**Application**: Request is for adhoc norms for following:

| Sl.No. | EXPORT ITEM | Qty | UOM | FOB (Rs.) | FOB (Currency) |
|---|---|---|---|---|---|
| 1 | 63/0- PET FLAKES having an intrinsic viscosity | 200.000 | M.T | 6204000.00 | 132000.00 US$ |
| | | | **Total** | 6,204,000.00 | 132,000.00 |

| Sl.No. | IMPORT ITEM | Qty | UOM | CIF (Rs.) | CIF (Currency) |
|---|---|---|---|---|---|
| 1 | PET BOTTLES (waste/scrap) (It is a scrap generated from soft drink and water bottles) | 250.000 | M.T | 5522500.00 | 117500.00 US$ |
| | | | **Total** | 5,522,500.00 | 117,500.00 |

**Decision:** Following adhoc norms are **approved**:

| EXPORT ITEM | QTY | IMPORT ITEM | QTY |
|---|---|---|---|
| Pet Flakes having an intrinsic viscosity | 1 kg | Pet Bottles (Waste/Scrap) | 1.05 kg |

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures**.**

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|---|---|---|---|
| **Case No.:8/5/87-ALC1/2007** | Party Name:DIVINE POLYMER PRODUCTS LIMITED | Meet No/Date:38/87-ALC1/2007 30.01.2008 | **Status:Case Approved** |
| HQ File : 01/87/050/01055/AM07/ | RLA File : 03/94/040/01142/AM07/ | Lic.No/Date:0310420736 23.02.2007 | Defer Date: |

**Application**: Request is for adhoc norms for following:

| Sl.No. | EXPORT ITEM | Qty | UOM | FOB (Rs.) | FOB |
|---|---|---|---|---|---|

| | | | | | |
|---|---|---|---|---|---|
| | | | | | **(Currency)** |
| 1 | 63/0- PET FLAKES having an intrinsic viscosity | 2000.000 | M.T | 60720000.00 | 1320000.00 US$ |
| | | | **Total** | 60,720,000.00 | 1,320,000.00 |

| Sl.No. | IMPORT ITEM | Qty | UOM | CIF (Rs.) | CIF (Currency) |
|---|---|---|---|---|---|
| 1 | PET BOTTLES (WASTE/SCRAP) (It is a scrap generated from soft drink and water bottles) | 2500.000 | M.T | 54050000.00 | 1175000.00 US$ |
| | | | **Total** | 54,050,000.00 | 1,175,000.00 |

**Decision:** Following adhoc norms are **approved**:

| EXPORT ITEM | QTY | IMPORT ITEM | QTY |
|---|---|---|---|
| Pet Flakes having an intrinsic viscosity | 1 kg | Pet Bottles (Waste/Scrap) | 1.05 kg |

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures**.**

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|---|---|---|---|
| **Case No.:10/5/87-ALC1/2007** | Party Name:ASSOCIATED CAPSULES PVT. LIMITED | Meet No/Date:38/87-ALC1/2007 30.01.2008 | **Status:Case Approved** |
| HQ File : 01/87/050/01108/AM07/ | RLA File : 03/94/040/01317/AM07/ | Lic.No/Date:0310423170 14.03.2007 | Defer Date: |

**Decision:** Approved in the NC Meeting No. 34/08 dated 26.12.2007.

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| | | | |
|---|---|---|---|
| **Case No.:9/6/87-ALC1/2007** | Party Name:RENATA PLASTICS | Meet No/Date:38/87-ALC1/2007 30.01.2008 | **Status:Case Approved** |
| HQ File : 01/87/050/01146/AM07/ | RLA File : 31/24/040/00439/AM07/ | Lic.No/Date:3110028753 27.03.2007 | Defer Date: |

**Application**: Request is for adhoc norms for following:

| Sl.No. | EXPORT ITEM | Qty | UOM | FOB (Rs.) | FOB (Currency) |
|---|---|---|---|---|---|
| 1 | 63/0- PBT Casing Grey 1756 | 12000.000 | Thousand in nos | 1520760.00 | 34523.00 US$ |
| | | | **Total** | 1,520,760.00 | 34,523.00 |

| Sl.No. | IMPORT ITEM | Qty | UOM | CIF (Rs.) | CIF (Currency) |
|---|---|---|---|---|---|
| 1 | VALOX Polybutyleneterephtalate 4631Grey 75171 LM | 5736.000 | K.G | 963648.00 | 21679.00 US$ |

| | | | | |
|---|---|---|---|---|
| | | **Total** | 963,648.00 | 21,679.00 |

**Decision:** With D/o C&PC OM No. 46011/62/2007-PC.II dated 03.01.2008, following adhoc norms are **approved**:

| EXPORT ITEM | QTY | IMPORT ITEM | QTY |
|---|---|---|---|
| PBT Casing Grey 1756 (Weight/Piece = 0.43 gm) | 1000 Pcs. | Polybutylene Terephalate Resin (Valox 4631) | 0.4515 kg |

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures**.**

| 33 | **Case No.:20/8/87-ALC1/2007** | Party Name:PARKSONS GAMES AND SPORTS | Meet No/Date:38/87-ALC1/2007 30.01.2008 | **Status:Case Approved** |
|---|---|---|---|---|
| | HQ File : 01/87/050/01161/AM07/ | RLA File : 03/95/040/01132/AM07/ | Lic.No/Date:0310425050 29.03.2007 | Defer Date: |

**Application**: Request is for adhoc norms for following:

| Sl.No. | EXPORT ITEM | Qty | UOM | FOB (Rs.) | FOB (Currency) |
|---|---|---|---|---|---|
| 1 | 63/0- ALL PLASTIC ( PVC) PLAYING CARDS. TOTAL NET WT. OF RESULTANT PRODUCT= 11000.000 KG. NO. OF PACKS = 100000 NOS. NET CONTENT OF RIGID PVC SHEET OPAQUE ANTISTATE TREATMENT IN EXPORT = 10628.019 KG. | 11000.000 | K.G | 4600000.00 | 100000.00 US$ |
| | | | **Total** | 4,600,000.00 | 100,000.00 |

| Sl.No. | IMPORT ITEM | Qty | UOM | CIF (Rs.) | CIF (Currency) |
|---|---|---|---|---|---|
| 1 | RIGID PVC SHEET OPAQUE ANTISTATE TREATMENT | 12966.100 | K.G | 1789354.00 | 38899.00 US$ |
| 2 | ULTRAVIOLET INK OFF-SET PRINTING | 159.420 | K.G | 73370.00 | 1595.00 US$ |
| 3 | U.V. COATING ( ACRYLIC ) | 212.560 | K.G | 39100.00 | 850.00 US$ |
| | | | **Total** | 1,901,824.00 | 41,344.00 |

**Decision:** With D/o C&PC OM No. 46011/66/2007-PC.II dated 03.01.2008, following adhoc norms are **approved**:

| EXPORT ITEM | QTY | IMPORT ITEM | QTY |
|---|---|---|---|
| All Plastic (PVC) Playing Cards | 1 kg | 1. Relevant Rigid PVC Sheet | 1.22 kg/kg content in export |

| | | | |
|---|---|---|---|
| | | | product |
| | | 2. Ultra Violet Ink (for Offset Printing) | 1.5% of weight of Rigid PVC Sheet in export |
| | | 3. UV Coating | 2% of weight of Rigid PVC Sheet in export |

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures**.**

| 38 | **Case No.:1/13/87-ALC1/2007** | Party Name:JINDAL POLY FILMS LTD. | Meet No/Date:38/87-ALC1/2007 30.01.2008 | **Status:Case Approved** |
|---|---|---|---|---|
| | HQ File : 01/87/050/00011/AM08/ | RLA File : 05/24/040/01034/AM07/ | Lic.No/Date:0510202220 09.04.2007 | Defer Date: |

**Application**: Request is for adhoc norms for following:

| Sl.No. | EXPORT ITEM | Qty | UOM | FOB (Rs.) | FOB (Currency) |
|---|---|---|---|---|---|
| 1 | 63/0- Cigarette Overwrap Film ( BOPP FILM) BIAXIALLY ORIENTED POLY PROPYLENE FILM | 300.000 | M.T | 33566100.00 | 762000.00 US$ |
| | | | **Total** | 33,566,100.00 | 762,000.00 |

| Sl.No. | IMPORT ITEM | Qty | UOM | CIF (Rs.) | CIF (Currency) |
|---|---|---|---|---|---|
| 1 | Polypropyolene Resin / Granules Polyproplene | 245.970 | M.T | 18040054.73 | 405850.50 US$ |
| 2 | PP Base Additive Compound / Master Batch ( Slip/ Antistatic) Antiblock Additives / Masterbatch | 84.030 | M.T | 9711347.10 | 218478.00 US$ |
| | | | **Total** | 27,751,401.83 | 624,328.50 |

**Decision:** With D/o C&PC OM No. 46011/88/2007-PC.II dated 11.01.2008, following adhoc norms are **approved**:

| EXPORT ITEM | QTY | IMPORT ITEM | QTY |
|---|---|---|---|
| Cigarette Overwrap Film (BOPP Film) | 1 kg | 1. Polypropylene Resin/Granules | 0.8100 kg |
| | | 2. PP Base Antiblocking Master Batch | 0.0030 kg |

| | | | |
|---|---|---|---|
| | | 3. PP Base Super Slip Master Batch | 0.0078 kg |
| | | 4. Polybatch (Masterbatch for PP Film CPS585) | 0.2418 kg |
| | | 5. PP Base Antistatic Master Batch | 0.0244 kg |

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures**.**

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| **Case No.:32/8/87-ALC1/2007** | Party Name:WELSET PLAST EXTRUSIONS PVT.LTD. | Meet No/Date:38/87-ALC1/2007 30.01.2008 | **Status:Case Approved** |
|---|---|---|---|
| HQ File : 01/87/050/00014/AM08/ | RLA File : 03/95/040/01133/AM07/ | Lic.No/Date:0310426208 10.04.2007 | Defer Date: |

**Application**: Request is for adhoc norms for following:

| **Sl.No.** | **EXPORT ITEM** | **Qty** | **UOM** | **FOB (Rs.)** | **FOB (Currency)** |
|---|---|---|---|---|---|
| 1 | 63/0- PVC COMPOUND(MEDICAL GRADE) NET CONTENT OF PVC RESIN=15000KG, PLASTISIZER=13500 KGS, STABILIZER=1500 KGS | 30000.000 | K.G | 2241000.00 | 49800.00 US$ |
| | | | **Total** | 2,241,000.00 | 49,800.00 |

| **Sl.No.** | **IMPORT ITEM** | **Qty** | **UOM** | **CIF (Rs.)** | **CIF (Currency)** |
|---|---|---|---|---|---|
| 1 | PVC RESIN | 16500.000 | K.G | 720225.00 | 16005.00 US$ |
| 2 | PLASTISIZER | 14850.000 | K.G | 1156073.00 | 25691.00 US$ |
| 3 | STABILIZER | 1650.000 | K.G | 222750.00 | 4950.00 US$ |
| | | | **Total** | 2,099,048.00 | 46,646.00 |

**Decision:** With D/o C&PC OM No. 46011/107/2007-PC.II dated 11.01.2008, following adhoc norms are **approved**:

| **EXPORT ITEM** | **QTY** | **IMPORT ITEM** | **QTY** |
|---|---|---|---|
| PVC Compound (Medical Grade) | 1 kg | 1. PVC Resin | 0.5486 kg |
| | | 2. Plasticizer (Di Octyl Phthalate) | 0.4488 kg |
| | | 3. Stabilizer | 0.0498 kg |

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures**.**

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| **Case No.:3/12/87-ALC1/2007** | Party Name:POLYPLEX CORPORATION LTD. | Meet No/Date:38/87-ALC1/2007 | **Status:Case Approved** |
|---|---|---|---|

| | | | |
|---|---|---|---|
| | | 30.01.2008 | |
| HQ File : 01/87/050/00077/AM08/ | RLA File : 05/24/040/00015/AM08/ | Lic.No/Date:0510203201 03.05.2007 | Defer Date: |

**Application**: Request is for adhoc norms for following:

| Sl.No. | EXPORT ITEM | Qty | UOM | FOB (Rs.) | FOB (Currency) |
|---|---|---|---|---|---|
| 1 | 63/0- Silicon coated polyester film, with/without printing | 200000.000 | K.G | 25201000.00 | 580000.00 US$ |
| | | | **Total** | 25,201,000.00 | 580,000.00 |

| Sl.No. | IMPORT ITEM | Qty | UOM | CIF (Rs.) | CIF (Currency) |
|---|---|---|---|---|---|
| 1 | Poly Dimethyl Siloxane<br>Chemical Name – Poly Dimethyl Siloxane, Transparent viscous liquid with slight characteristic odour | 8750.000 | K.G | 2193353.75 | 49962.50 US$ |
| 2 | Poly Methyl Phenyl siloxane<br>Chemical Name – Poly Methyl Phenyl siloxane, Colorless, odourless liquid | 236.000 | K.G | 238289.20 | 5428.00 US$ |
| 3 | Methyl Hydrogen Polysiloxane<br>Chemical Name – Methyl Hydrogen Polysiloxane, Colorless, odourless liquid | 118.000 | K.G | 31081.20 | 708.00 US$ |
| 4 | Organo Platinum complex in Poly dimethyl Siloxane<br>Chemical Name – Organo Platinum complex in Poly dimethyl Siloxane, Viscous liquid with slight odour color – Transparent to slight yellowish | 88.000 | K.G | 1622544.00 | 36960.00 US$ |
| 5 | Polyester Film (Biaxially Oriented Polyester Film) OR (A) MEG – 83953.99 Kg, (B) PTA – 19704.57 Kg<br>Biaxially Oriented Polythylene Terephatelate (BOPET), Flexible Film | 208514.000 | K.G | 18307529.20 | 417028.00 US$ |
| 6 | Fuel (L.P.G.) 5% of F.O.B. Value | 37662.300 | K.G | 1273100.00 | 29000.00 US$ |

| | | | | | |
|---|---|---|---|---|---|
| | | | **Total** | 23,665,897.35 | 539,086.50 |

**Decision:** With D/o C&PC OM No. 46011/99/2007-PC.II dated 22.01.2008, following adhoc norms are **approved**:

| EXPORT ITEM | QTY | IMPORT ITEM | QTY |
|---|---|---|---|
| Silicone Coated Polyester Film with/without Printing | 1 kg | 1. Polyester Film **OR** Polyester Chips | 1.0425 kg<br>1.0946 kg |
| | | 2. Poly Dimethyl Siloxane | 0.0437 kg |
| | | 3. Polymethyl Phenyl Siloxane | 0.0011 kg |
| | | 4. Methyl Hydrogen Polysiloxane | 0.0005 kg |
| | | 5. Organiplatinum Complex in Poly Dimethyl Siloxane | 0.0004 kg |

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures**.**

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| | | | |
|---|---|---|---|
| **Case No.:11/10/80-ALC2/2007** | Party Name:GARWARE WALL ROPES LTD., | Meet No/Date:38/87-ALC1/2007 30.01.2008 | **Status:Case Approved** |
| HQ File : 01/80/050/00074/AM08/ | RLA File : 31/24/040/00002/AM08/ | Lic.No/Date:3110029120 03.05.2007 | Defer Date: |

**Application**: Request is for adhoc norms for following:

| Sl.No. | EXPORT ITEM | Qty | UOM | FOB (Rs.) | FOB (Currency) |
|---|---|---|---|---|---|
| 1 | 61/0- Stripes of PP Fibre material | 500.000 | M.T | 30635000.00 | 689201.34 US$ |
| | | | **Total** | 30,635,000.00 | 689,201.34 |

| Sl.No. | IMPORT ITEM | Qty | UOM | CIF (Rs.) | CIF (Currency) |
|---|---|---|---|---|---|
| 1 | PP Granules | 525.000 | M.T | 30331683.00 | 682377.57 US$ |
| | | | **Total** | 30,331,683.00 | 682,377.57 |

**Decision:** With D/o C&PC OM No. 46011/128/2006-PC.II dated 29.10.2007, following adhoc norms are **approved**:

| EXPORT ITEM | QTY | IMPORT ITEM | QTY |
|---|---|---|---|
| Stripes of Polypropylene | 1 kg | Polypropylene Resin/Granules | 1.05 kg |

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures**.**

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|---|---|---|---|
| **Case No.:8/10/87-ALC1/2007** | Party Name:DIVINE POLYMER PRODUCTS LIMITED | Meet No/Date:38/87-ALC1/2007 30.01.2008 | **Status:Case Approved** |
| HQ File : 01/87/050/00092/AM08/ | RLA File : 03/94/040/00056/AM08/ | Lic.No/Date:0310429003 10.05.2007 | Defer Date: |

**Application**: Request is for adhoc norms for following:

| Sl.No. | EXPORT ITEM | Qty | UOM | FOB (Rs.) | FOB (Currency) |
|---|---|---|---|---|---|
| 1 | 63/0- PET FLAKES having an intrinsic viscosity | 6000.000 | M.T | 182160000.00 | 3960000.00 US$ |
| | | | **Total** | 182,160,000.00 | 3,960,000.00 |

| Sl.No. | IMPORT ITEM | Qty | UOM | CIF (Rs.) | CIF (Currency) |
|---|---|---|---|---|---|
| 1 | PET BOTTLES (Waste/Scrap)(It is a scrap generated from soft drink and water bottles) | 7500.000 | M.T | 162150000.00 | 3525000.00 US$ |
| | | | **Total** | 162,150,000.00 | 3,525,000.00 |

**Decision:** Following adhoc norms are **approved**:

| EXPORT ITEM | QTY | IMPORT ITEM | QTY |
|---|---|---|---|
| Pet Flakes having an intrinsic viscosity | 1 kg | Pet Bottles (Waste/Scrap) | 1.05 kg |

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures**.**

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| | | | |
|---|---|---|---|
| **Case No.:3/18/87-ALC1/2007** | Party Name:ESTER INDUSTRIES LTD | Meet No/Date:38/87-ALC1/2007 30.01.2008 | **Status:Case Approved** |
| HQ File : 01/87/050/00139/AM08/ | RLA File : 05/24/040/00033/AM08/ | Lic.No/Date:0510204502 05.06.2007 | Defer Date: |

**Application**: Request is for adhoc norms for following:

| Sl.No. | EXPORT ITEM | Qty | UOM | FOB (Rs.) | FOB (Currency) |
|---|---|---|---|---|---|
| 1 | 63/0- POLYESTER CHIPS (PET CHIPS) FOR BIAXIALLY ORIENTED POLYESTER FILM GRADE | 2000.000 | M.T | 112100000.00 | 2553531.00 US$ |
| | | | **Total** | 112,100,000.00 | 2,553,531.00 |

| Sl.No. | IMPORT ITEM | Qty | UOM | CIF (Rs.) | CIF (Currency) |
|---|---|---|---|---|---|
| 1 | PURIFIED TELEPHTALLC ACID | 1720.000 | M.T | 63589226.00 | 1448850.00 |

| | | | | | |
|---|---|---|---|---|---|
| | (PTA)<br>WHITE POWDER, BULK DENSITY 1.1 G/ML,ACID NO. 675 +/- 2 PARTICLS SIZE 100 =/- 25 , MOL 166 | | | | US$ |
| 2 | MONO ETHYLENE GLYCOL (MEG)<br>CLEAR LIQUID SP GRAVITY 1.115, MOL WT 62 BP 197 DEG. C | 702.000 | M.T | 29712150.00 | 676814.00 US$ |
| 3 | TRIMETHYLE PHOSPHATE (TMP)<br>CLEAR LIQUID SP GR 1.21 BP 190 DEG. C MOL WT 140 | 0.690 | M.T | 272316.00 | 6203.00 US$ |
| 4 | SILICON DIOXIDE (SILICA)<br>POWDER, BULK DENSITY 0.2 MOL WT 60, PARTICLE SIZE 4 +/- O | 8.920 | M.T | 2008846.00 | 45760.00 US$ |
| 5 | MAGNESIUM ACETATE TETRA HYDRATE<br>WHITE CRYSTALS, SP GR 1.45MOL WT 214 MP 80 DEG. C | 1.320 | M.T | 260766.00 | 5940.00 US$ |
| 6 | ANTIMONY TRIOXIDE<br>WHITE FINE POWDER SP GRAVITY 5.2-5.8 MOL WT 291.5 | 0.860 | M.T | 184995.00 | 4214.00 US$ |
| | | | **Total** | 96,028,299.00 | 2,187,781.00 |

**Decision:** With D/o C&PC OM No. 46011/165/2005-PC.II dated 05.02.2007, following adhoc norms are **approved**:

| EXPORT ITEM | QTY | IMPORT ITEM | QTY |
|---|---|---|---|
| Polyester Chips (PET Chips) for Biaxially Oriented Polyester Film | 1 MT | 1. Purified Terephthalic Acid (PTA) | 0.860 MT |
| | | 2. Mono Ethylene Glycol (MEG) | 0.351 MT |
| | | 3. Trimethyl Phosphate (TMP) | 0.00034 MT |
| | | 4. Silicone Dioxide (Silica) | 0.00446 MT |
| | | 5. Magnesium Acetate | 0.0006 MT |
| | | 6. Antimony Trioxide | 0.00043 MT |

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures**.**

| | | | | |
|---|---|---|---|---|
| 56 | **Case No.:15/19/87-ALC1/2007** | Party Name:WELSET PLAST EXTRUSIONS PVT.LTD. | Meet No/Date:38/87-ALC1/2007 30.01.2008 | **Status:Case Approved** |
| | HQ File : | RLA File : | Lic.No/Date:0310433846 | Defer Date: |

| | | | |
|---|---|---|---|
| 01/87/050/00195/AM08/ | 03/95/040/00050/AM08/ | 25.06.2007 | |

**Application**: Request is for adhoc norms for following:

| Sl.No. | EXPORT ITEM | Qty | UOM | FOB (Rs.) | FOB (Currency) |
|---|---|---|---|---|---|
| 1 | 63/0- PVC COMPOUND (MEDICAL GRADE) NET CONTENT OF PVC RESIN=15000 KGS., PLASTISIZER =13500 KGS., STABILIZER=1500 KGS. | 30000.000 | K.G | 2082000.00 | 46266.66 US$ |
| | | | **Total** | 2,082,000.00 | 46,266.66 |

| Sl.No. | IMPORT ITEM | Qty | UOM | CIF (Rs.) | CIF (Currency) |
|---|---|---|---|---|---|
| 1 | PVC RESIN | 16500.000 | K.G | 705375.00 | 15675.00 US$ |
| 2 | PLASTISIZERS | 14850.000 | K.G | 1129320.00 | 25096.00 US$ |
| 3 | STABILIZERS | 1650.000 | K.G | 222750.00 | 4950.00 US$ |
| | | | **Total** | 2,057,445.00 | 45,721.00 |

**Decision:** With D/o C&PC OM No. 46011/107/2007-PC.II dated 11.01.2008, following adhoc norms are **approved**:

| EXPORT ITEM | QTY | IMPORT ITEM | QTY |
|---|---|---|---|
| PVC Compound (Medical Grade) | 1 kg | 1. PVC Resin | 0.5486 kg |
| | | 2. Plasticizer (Di Octyl Phthalate) | 0.4488 kg |
| | | 3. Stabilizer | 0.0498 kg |

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures**.**

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| | | | |
|---|---|---|---|
| **Case No.:16/23/87-ALC1/2007** | Party Name:POLYPLEX CORPORATION LTD. | Meet No/Date:38/87-ALC1/2007 30.01.2008 | **Status:Case Approved** |
| HQ File : 01/87/050/00269/AM08/ | RLA File : 05/24/040/00359/AM08/ | Lic.No/Date:0510207163 03.08.2007 | Defer Date: |

**Application**: Request is for adhoc norms for following:

| Sl.No. | EXPORT ITEM | Qty | UOM | FOB (Rs.) | FOB (Currency) |
|---|---|---|---|---|---|
| 1 | 63/0- Silicon coated polyester film, with/without printing | 300000.000 | K.G | 35235000.00 | 870000.00 US$ |
| | | | **Total** | 35,235,000.00 | 870,000.00 |

| Sl.No. | IMPORT ITEM | Qty | UOM | CIF (Rs.) | CIF (Currency) |
|---|---|---|---|---|---|

| | | | | | |
|---|---|---|---|---|---|
| 1 | Poly Dimethyl Siloxane<br>Chemical Name- Poly Dimethyl Siloxane, Transparent viscous liquid with slight characteristic odour. | 13125.000 | K.G | 3076441.00 | 74944.00 US$ |
| 2 | Poly Methyl Phenyl Siloxane<br>Chemical Name- Poly Methyl Phenyl Siloxane, Colorless, Odourless liquid | 354.000 | K.G | 334229.00 | 8142.00 US$ |
| 3 | Methyl Hydrogen Polysiloxane<br>Chemical Name- Methyl Hydrogen Polysiloxane, Colorless, odourless liquid | 177.000 | K.G | 43595.00 | 1062.00 US$ |
| 4 | Organo Platinum Complex in Poly Dimethyl Siloxane<br>Chemical Name- Organo Platinum Complex in Poly Dimethyl Siloxane, Viscous Liquid with slight odour Color – Transparent to Slight Yellowish. | 132.000 | K.G | 2275812.00 | 55440.00 US$ |
| 5 | Polyester Film ( Biaxially Oriented Polyester Film ) OR (A) MEG – 125930.00 Kgs, (B) PTA – 29556.00 Kgs<br>Biaxially Oriented Polyethylene Terephatelate (BOPET), Flexible Film | 312771.000 | K.G | 25678499.00 | 625542.00 US$ |
| 6 | Fuel (L.P.G) 5% of F.O.B. Value | 56493.500 | K.G | 1785675.00 | 43500.00 US$ |
| | | | **Total** | 33,194,251.00 | 808,630.00 |

**Decision:** With D/o C&PC OM No. 46011/99/2007-PC.II dated 22.01.2008, following adhoc norms are **approved**:

| EXPORT ITEM | QTY | IMPORT ITEM | QTY |
|---|---|---|---|
| Silicone Coated Polyester Film with/without Printing | 1 kg | 1. Polyester Film<br>**OR**<br>Polyester Chips | 1.0425 kg<br><br>1.0946 kg |
| | | 2. Poly Dimethyl Siloxane | 0.0437 kg |
| | | 3. Polymethyl Phenyl Siloxane | 0.0011 kg |
| | | 4. Methyl Hydrogen Polysiloxane | 0.0005 kg |
| | | 5. Organiplatinum Complex in Poly Dimethyl Siloxane | 0.0004 kg |

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures**.**

| 61 | **Case No.:18/23/87-ALC1/2007** | Party Name:HENKEL CAC PRIVATE LIMITED | Meet No/Date:38/87-ALC1/2007 30.01.2008 | **Status:Case Approved** |
|---|---|---|---|---|
| | HQ File : 01/87/050/00275/AM08/ | RLA File : 03/94/040/00342/AM08/ | Lic.No/Date:0310438233 03.08.2007 | Defer Date: |

**Application**: Request is for adhoc norms for following:

| Sl.No. | EXPORT ITEM | Qty | UOM | FOB (Rs.) | FOB (Currency) |
|---|---|---|---|---|---|
| 1 | 63/0- Polyurethane Resin Solution Containing 80% Resin Content and 20% Solvent. | 180000.000 | K.G | 15858000.00 | 360000.00 US$ |
| | | | **Total** | 15,858,000.00 | 360,000.00 |

| Sl.No. | IMPORT ITEM | Qty | UOM | CIF (Rs.) | CIF (Currency) |
|---|---|---|---|---|---|
| 1 | Adipic Acid | 52380.000 | K.G | 4153210.20 | 94284.00 US$ |
| 2 | Isophthalic Acid White crystalline Powder, Pure Grade, Standard. | 20880.000 | K.G | 1609587.00 | 36540.00 US$ |
| 3 | Phthalic Anhydride White crystalline Powder, Pure Grade, Standard. | 30060.000 | K.G | 1655178.75 | 37575.00 US$ |
| 4 | Diethylene Glycol | 14220.000 | K.G | 125278.20 | 2844.00 US$ |
| 5 | Monoethylene Glycol | 35820.000 | K.G | 315574.20 | 7164.00 US$ |
| 6 | 1.6 Hexane Diol | 2160.000 | K.G | 542343.60 | 12312.00 US$ |
| 7 | Trimethylol Propane | 2340.000 | K.G | 273154.05 | 6201.00 US$ |
| 8 | Toluene Di Isocyanate Liquid Colourless – light yellow, Pure Grade, Standard. | 7380.000 | K.G | 975267.00 | 22140.00 US$ |
| 9 | Ethyl Acetate Clear Colourless Volatine & flammable liquid, Pure Grade, Standard. | 36000.000 | K.G | 317160.00 | 7200.00 US$ |
| | | | **Total** | 9,966,753.00 | 226,260.00 |

**Decision:** With D/o C&PC OM No. 46011/11/2006-PC.II dated 01.11.2007, following adhoc norms are **approved**:

| EXPORT ITEM | QTY | IMPORT ITEM | QTY |
|---|---|---|---|

| | | | |
|---|---|---|---|
| Two Component Laminating Adhesives Adhesive (Containing 80% Resin Content and 20% Solvent) | 1 kg | 1. Adipic Acid | 0.291 kg |
| | | 2. Isophthalic Acid | 0.116 kg |
| | | 3. Phthalic Anhydride | 0.167 kg |
| | | 4. Diethylene Glycol | 0.079 kg |
| | | 5. Monoethylene Glycol | 0.199 kg |
| | | 6. 1.6 Hexane Diol | 0.012 kg |
| | | 7. Trimethylol Propane | 0.013 kg |
| | | 7. Toluene Di Isocyanate | 0.041 kg |
| | | 8. Ethyl Acetate | 0.200 kg |

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures**.**

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| | | | |
|---|---|---|---|
| **Case No.:17/23/87-ALC1/2007** | Party Name:BILCARE LIMITED | Meet No/Date:38/87-ALC1/2007 30.01.2008 | **Status:Case Approved** |
| HQ File : 01/87/050/00287/AM08/ | RLA File : 31/24/040/00139/AM08/ | Lic.No/Date:3110030292 10.08.2007 | Defer Date: |

**Application**: Request is for adhoc norms for following:

| Sl.No. | EXPORT ITEM | Qty | UOM | FOB (Rs.) | FOB (Currency) |
|---|---|---|---|---|---|
| 1 | 63/0- PVDC COATED PVC FILM WITH LDPE FILM LAMINATION:"TRILAMINATE | 30865.000 | K.G | 6173000.00 | 152231.81 US$ |
| | | | **Total** | 6,173,000.00 | 152,231.81 |

| Sl.No. | IMPORT ITEM | Qty | UOM | CIF (Rs.) | CIF (Currency) |
|---|---|---|---|---|---|
| 1 | RIGID PVC FILM (NON TOXIC PHARMA GRADE) NON TOXIC PHARMA GRADE | 25864.800 | K.G | 1592629.37 | 38797.30 US$ |
| 2 | PVDC CO-POLYMER EMULSION (TOTAL SOLID CONTENT 50 +/- 1%) PRIMER | 740.760 | K.G | 180405.00 | 4394.75 US$ |
| 3 | PVDC AQUEOUS DISPERSION (TOTAL SOLID CONTENT 60 +/- 1%) DIOFAN-A736 | 7808.840 | K.G | 842828.00 | 20531.75 US$ |
| 4 | PVDC AQUEOUS DISPERSION (TOTAL SOLID CONTENT 55 +/- 1%) DIOFAN-193D | 1410.530 | K.G | 142873.33 | 3480.50 US$ |
| 5 | LDPE FILM (CO-EXTRUDED | 2234.620 | K.G | 201809.07 | 4916.20 US$ |

| | | | | | |
|---|---|---|---|---|---|
| | LAMINATION GRADE) | | | | |
| | | | **Total** | 2,960,544.77 | 72,120.50 |

**Decision:** With D/o C&PC OM No. 46011/179/2004-PC.II dated 13.03.2006, following adhoc norms are **approved**:

| EXPORT ITEM | QTY | IMPORT ITEM | QTY |
|---|---|---|---|
| Trilaminate/PVDC Coated PVC Film with LDPE Lamination | 1 kg | 1. Rigid PVC Film (Non Toxic, Pharmagrade) | 0.838 kg |
| | | 2. PVDC Copolymer Emulsion (Solid Content 50 +/- 1%) | 0.024 kg |
| | | 3. PVDC Aqueous Dispersion (Solid Content 60 +/- 1%) | 0.253 kg |
| | | 4. PVDC Aqueous Dispersion (Solid Content 55 +/- 1%) | 0.0457 kg |
| | | 5. LDPE Film (Lamination Grade) | 0.0724 kg |

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures**.**

3.2. Committee, after deliberations, rejected following applications:

## MANUAL APPLICATIONS

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|---|---|---|---|---|
| **3.2.1** | **Case No. M-318** | DUJODWALA PAPER CHEMICAL LTD. | HQ F. No. 01/87/050/37/AM08/DES-VII | **Status: Rejected** |
| | NC No.: 38/08 Dated:30.01.2008 | Adv. Lic. No. 0310427651 Dated 17.04.2007 | RLA F. No. 03/94/040/49/AM08 | |

**Application**: Request is for review of decision of NC for rejection.
**Decision:** The Committee decided to maintain rejection as the firm has failed to furnish details sought by D/o C&PC.

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

3.3. The Committee after deliberation transferred following applications:

## MANUAL APPLICATIONS/REPRESENTATIONS

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| **3.3.1** | **Case No. A-497** | SHAKUN POLYMERS LTD. | HQ F. No. 01/87/050/484/AM08/DES-VII | **Status: Transferred** |
| | NC No.: 38/08 Dated:30.01.2008 | Adv. Lic. No. 3410019597 Dated 10.09.2007 | RLA F. No. 34/24/040/117/AM08 | |

**Application**: Request is for fixation of adhoc norms for export product 'ZHFR INSULATED SINGLE CORE UNARMOURED COPPER CABLE OF 1.50/2.50/4.00/6.00 SQ. MM FOR VOLTAGE UPTO 1000 VOLTS'.

**Decision:** Case was **transferred** to NC-2 (DES-II) as the ITC (HS) Code of the export product is 85445990.

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| **3.3.2** | **Case No. M-321** | GPL POLYFILS | HQ F. No. 01/84/050/196/AM07/DES-VII | **Status: Transferred** |
| | NC No.: 38/08 Dated:30.01.2008 | Adv. Lic. No. 0610010945 Dated 24.07.2006 | RLA F. No. 06/81/040/15/AM07 | |

**Application**: Request is for norms as per their earlier advance authorization no. 0610008320 dated 01.11.2004 as per the decision of then NC-III in its Meeting No. 41/84-ALC3/2004 dated 06.01.2005.

**Decision:** The Committee decided to **transfer** the case to the present NC-5 (DES-V) for consideration of request from firm as per their earlier decision as ITC (HS) Code of export item is 55032000.

3.4. Following applications were deferred due to non-receipt of reply/examination of reply from original applicant to deficiency letters mentioned herewith:

## MANUAL APPLICATIONS/REPRESENTATIONS

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| **3.4.1** | **Case No. A-498** | ASSOCIATION OF BUTADIENE & STYRENE BASED INDUSTRIES | HQ F. No. 01/87/162/439/AM07/DES-VII | **Status: Deferred** |
| | NC No.: 38/08 Dated:30.01.2008 | | **Modification of the Standard Input-Output Norms (SION) for the export product "Heavy Duty Truck Mountings for Trucks, Buses & Cars with Anti–rust Coating (A – 2057)** | |

**Application:** Request is for modification of the Standard Input-Output Norms (SION) for the export product "Heavy Duty Truck Mountings for Trucks, Buses & Cars with Anti–rust Coating (A – 2057) with a view to avoiding alleged misuse of SION.
**Decision: Deferred**

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| **3.4.2** | **Case No. M-315** | MARUTI TECHNO RUBBER PVT LTD. | HQ F. No. 01/82/050/839/AM07/DES-VII | **Status: Deferred** |
| | NC No.: 38/08 Dated:30.01.2008 | Adv. Lic. No. 0510189883 Dated 31.08.2006 | RLA F. No. 05/24/040/349/AM07 | |

**Application**: Request is for relaxing the condition imposed on the ratified norms that the export product should contain 70% Nitrile Rubber because shipping bill has already been prepared.
**Decision:** Norms Committee directed to link up its earlier decision imposing condition that export product should contain 70% Nitrile Rubber and deferred the case.

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| **3.4.3** | **Case No. M-316** | BANCO | HQ F. No. | **Status:** |

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| | | PRODUCTS (INDIA) LTD. | 01/80/162/1162/AM07/DES-VII | **Deferred** |
| | NC No.: 38/08 Dated:30.01.2008 | Adv. Lic. No. 3410011281 Dated 23.08.2005 | RLA F. No. 34/24/040/63/AM05 | |

**Application**: Request is for allowing third import item 'Toluene Liquid (Nitration Grade)' in the norms already ratified by Norms Committee.
**Decision:** The Committee directed to seek a **report from RLA if the authorization has been revalidated.**

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| **3.4.4** | **Case No. M-317** | MULLACKAL POLYMERS | HQ F. No. 01/87/050/1179/AM06/DES-VII | **Status: Deferred** |
| | NC No.: 38/08 Dated:30.01.2008 | Adv. Lic. No. 0310361725 Dated 03.01.2006 | RLA F. No. 03/95/040/1150/AM06 | |

**Application**: Request is for change in the description of export item as 'HDPE/PA Co-Extruded Bottle' in lieu of 'HDPE/EVOH Co-Extruded Bottle' and that of import item as 'Polyamide (Grilon Grade)' in lieu of 'EVOH Co-Polymer' indicated in the NC Minutes No. 46/06 Date 08.03.2006.

**Decision:** The Committee decided to send a copy of complete records to D/o C&PC for their examination and deferred the case.

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| **3.4.5** | **Case No. M-319** | BAYER MATERIAL SCIENCE PVT. LTD. | HQ F. No. 01/87/050/1183/AM06/DES-VII | **Status: Deferred** |
| | NC No.: 38/08 Dated:30.01.2008 | Adv. Lic. No. 0410077684 Dated 05.01.2006 | RLA F. No. 04/24/040/510/AM06 | |

**Application**: Request is for review of norms and change in description export item and import items as these are not tallying with application.
**Decision:** The Committee decided to defer the case and check the position on file and if needed seek clarification from RLA because NC minutes has description of export item as in online agenda.

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| **3.4.6** | **Case No. M-322** | F.A. CHASMAWALA PVT. LTD. | HQ F. No. 01/85/050/242/AM07/DES-VII | **Status: Deferred** |
| | NC No.: 38/08 Dated:30.01.2008 | Adv. Lic. No. 3410018201 Dated 28.02.2007 | RLA F. No. 34/24/040/278/AM07 | |

**Application**: Request is for withdrawal of condition imposed by NC that the brand and specification of import items should match with export product as firm has completed export obligation before.14.08.2007.

**Decision:** The Committee decided to ask the firm to furnish documents indicating the **source from which the raw materials were purchased by them for fulfillment of export obligation against advance authorization**.

## ONLINE CASES

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| 1 | **Case No.:7/46/82-ALC1/2006** | Party Name:FUTURA FIBRES | Meet No/Date:38/87-ALC1/2007 30.01.2008 | **Status:Case Deferred** |
| | HQ File : 01/82/050/01418/AM04/ | RLA File : 04/24/042/00020/AM04/ | Lic.No/Date:0410052646 04.02.2004 | Defer Date:27.02.2008 |
| | **Position:** Deferred. | | | |

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| 2 | **Case No.:2/7/85-ALC3/2006** | Party Name:LASTOLITE INDIA PRIVATE LIMITED | Meet No/Date:38/87-ALC1/2007 30.01.2008 | **Status:Case Deferred** |
| | HQ File : 01/85/050/00018/AM07/ | RLA File : 04/24/040/00030/AM07/ | Lic.No/Date:0410080933 02.05.2006 | Defer Date:27.02.2008 |
| | **Position:** Deferred. | | | |

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| 3 | **Case No.:77/23/82-ALC1/2006** | Party Name:MANAKSIA LTD.( FORMERLY HINDUSTHAN SEALS LTD.) | Meet No/Date:38/87-ALC1/2007 30.01.2008 | **Status:Case Deferred** |
| | HQ File : 01/82/050/00595/AM07/ | RLA File : 02/24/040/00089/AM07/ | Lic.No/Date:0210091693 24.07.2006 | Defer Date:27.02.2008 |
| | **Position:** Deferred. | | | |

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| 5 | **Case No.:4/30/82-ALC1/2006** | Party Name:MELZER CHEMICALS PVT. LTD | Meet No/Date:38/87-ALC1/2007 30.01.2008 | **Status:Case Deferred** |
| | HQ File : 01/82/050/00933/AM07/ | RLA File : 31/24/040/00200/AM07/ | Lic.No/Date:3110026478 14.09.2006 | Defer Date:27.02.2008 |
| | **Position:** Deferred | | | |

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| 6 | **Case No.:3/30/85-ALC3/2006** | Party Name:KUBER CONSTRUCTION PRIVATE LIMITED, | Meet No/Date:38/87-ALC1/2007 30.01.2008 | **Status:Case Deferred** |
| | HQ File : 01/85/050/00145/AM07/ | RLA File : 02/24/040/00197/AM07/ | Lic.No/Date:0210094438 17.10.2006 | Defer Date:27.02.2008 |

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| | **Position:** D/L No. 46011/125/2007-PC.II dated 05.11.2007 issued by D/o C&PC, final reminder to be issued by DGFT. |

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| 7 | **Case No.:14/33/80-ALC2/2006** | Party Name:MOTHERSON SUMI SYSTEMS LTD | Meet No/Date:38/87-ALC1/2007 30.01.2008 | **Status:Case Deferred** |
| | HQ File : 01/80/050/00798/AM07/ | RLA File : 25/24/040/00013/AM07/ | Lic.No/Date:2510001761 18.10.2006 | Defer Date:06.02.2008 |
| | **Position:** Deferred | | | |

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| 9 | **Case No.:1/37/80-ALC2/2006** | Party Name:B.I.C. AUTO PVT.LTD. | Meet No/Date:38/87-ALC1/2007 30.01.2008 | **Status:Case Deferred** |
| | HQ File : 01/80/050/00810/AM07/ | RLA File : 05/24/040/00347/AM07/ | Lic.No/Date:0510193169 23.10.2006 | Defer Date:13.02.2008 |
| | **Position:** Reply from firm received; under examination by DIPP. | | | |

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| 10 | **Case No.:5/43/87-ALC1/2006** | Party Name:REGALIA LAMINATES | Meet No/Date:38/87-ALC1/2007 30.01.2008 | **Status:Case Deferred** |
| | HQ File : 01/87/050/00716/AM07/ | RLA File : 05/24/040/00539/AM07/ | Lic.No/Date:0510193987 08.11.2006 | Defer Date:27.02.2008 |
| | **Position:** D/L No. 46011/96/2007-PC.II dated 13.08.2007 issued by D/o C&PC, final reminder to be issued by DGFT. | | | |

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| 11 | **Case No.:8/41/82-ALC1/2006** | Party Name:BHAGWAN SINGH TANDON | Meet No/Date:38/87-ALC1/2007 30.01.2008 | **Status:Case Deferred** |
| | HQ File : 01/82/050/01393/AM07/ | RLA File : 05/24/040/00724/AM07/ | Lic.No/Date:0510195599 04.12.2006 | Defer Date:27.02.2008 |
| | **Position:** D/L No. 46011/15/2007-PC.II dated 06.06.2007 issued by D/o C&PC, final reminder to be issued by DGFT. | | | |

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| 14 | **Case No.:9/43/80-ALC2/2006** | Party Name:KINECO PVT. LTD. | Meet No/Date:38/87-ALC1/2007 30.01.2008 | **Status:Case Deferred** |
| | HQ File : 01/80/050/01120/AM07/ | RLA File : 17/24/040/00065/AM07/ | Lic.No/Date:1710001491 28.12.2006 | Defer Date:27.02.2008 |
| | **Position:** D/L No. 46011/219/2005-PC.II dated 17.07.2007 issued by D/o C&PC, final reminder to be issued by DGFT. | | | |

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| 15 | **Case No.:7/48/87-ALC1/2006** | Party Name:JINDAL POLY FILMS LTD. | Meet No/Date:38/87-ALC1/2007 30.01.2008 | **Status:Case Deferred** |
| | HQ File : 01/87/050/00892/AM07/ | RLA File : 05/24/040/00799/AM07/ | Lic.No/Date:0510197680 11.01.2007 | Defer Date:27.02.2008 |
| | **Position:** D/L No. 46011/68/2006-PC.II dated 04.07.2007 issued by D/o C&PC, final reminder to be issued by DGFT. | | | |

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| 16 | **Case No.:17/48/87-ALC1/2006** | Party Name:AVLIGHT AUTOMOTIVES LTD. | Meet No/Date:38/87-ALC1/2007 30.01.2008 | **Status:Case Deferred** |
| | HQ File : 01/87/050/00909/AM07/ | RLA File : 05/24/040/00862/AM07/ | Lic.No/Date:0510198061 18.01.2007 | Defer Date:27.02.2008 |
| | **Position:** D/L No. 46011/90/2006-PC.II dated 05.07.2007 issued by D/o C&PC, final reminder to be issued by DGFT. | | | |

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| 17 | **Case No.:30/8/87-ALC1/2007** | Party Name:MAX INDIA LTD | Meet No/Date:38/87-ALC1/2007 30.01.2008 | **Status:Case Deferred** |
| | HQ File : 01/87/050/00010/AM08/ | RLA File : 22/24/040/00294/AM07/ | Lic.No/Date:2210006465 02.02.2007 | Defer Date:27.02.2008 |
| | **Position:** Information from firm is reported to have been received by the Technical Authority and is under process. | | | |

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| 18 | **Case No.:12/49/81-ALC2/2006** | Party Name:PCI LTD. | Meet No/Date:38/87-ALC1/2007 30.01.2008 | **Status:Case Deferred** |
| | HQ File : 01/81/050/00888/AM07/ | RLA File : 05/24/040/00860/AM07/ | Lic.No/Date:0510198906 05.02.2007 | Defer Date:27.02.2008 |
| | **Position:** D/L No. 46011/233/2004-PC.II dated 20.07.2007 issued by D/o C&PC, final reminder to be issued by DGFT. | | | |

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| 19 | **Case No.:12/2/87-ALC1/2007** | Party Name:SRF POLYMERS LIMITED | Meet No/Date:38/87-ALC1/2007 30.01.2008 | **Status:Case Deferred** |
| | HQ File : 01/87/050/01007/AM07/ | RLA File : 04/24/040/00176/AM07/ | Lic.No/Date:0410087576 13.02.2007 | Defer Date:27.02.2008 |
| | **Position:** D/L No. 46011/84/2005-PC.II dated 03.09.2007 issued by D/o C&PC, final reminder to be issued by DGFT. | | | |

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| 20 | **Case No.:15/49/87-ALC1/2006** | Party Name:SRF POLYMERS LIMITED | Meet No/Date:38/87-ALC1/2007 30.01.2008 | **Status:Case Deferred** |
| | HQ File : 01/87/050/01008/AM07/ | RLA File : 04/24/040/00250/AM07/ | Lic.No/Date:0410087577 13.02.2007 | Defer Date:27.02.2008 |
| | **Position:** D/L No. 46011/84/2005-PC.II dated 03.09.2007 issued by D/o C&PC, final reminder to be issued by DGFT. | | | |

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| 21 | **Case No.:10/50/87-ALC1/2006** | Party Name:SRF POLYMERS LIMITED | Meet No/Date:38/87-ALC1/2007 30.01.2008 | **Status:Case Deferred** |
| | HQ File : 01/87/050/01024/AM07/ | RLA File : 04/24/040/00396/AM07/ | Lic.No/Date:0410087644 15.02.2007 | Defer Date:27.02.2008 |
| | **Position:** D/L No. 46011/84/2005-PC.II dated 03.09.2007 issued by D/o C&PC, final reminder to be issued by DGFT. | | | |

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| 22 | **Case No.:2/6/87-ALC1/2007** | Party Name:VEEKAY POLYCOATS LTD. | Meet No/Date:38/87-ALC1/2007 30.01.2008 | **Status:Case Deferred** |
| | HQ File : 01/87/050/01038/AM07/ | RLA File : 05/24/040/00935/AM07/ | Lic.No/Date:0510199745 20.02.2007 | Defer Date:27.02.2008 |
| | **Position:** D/L No. 46011/122/2005-PC.II dated 25.06.2007 issued by D/o C&PC, final reminder to be issued by DGFT. | | | |

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| 25 | **Case No.:6/6/87-ALC1/2007** | Party Name:UNIVERSAL POLYCHEM INDIA PVT. LTD | Meet No/Date:38/87-ALC1/2007 30.01.2008 | **Status:Case Deferred** |
| | HQ File : 01/87/050/01075/AM07/ | RLA File : 05/24/040/00991/AM07/ | Lic.No/Date:0510200350 02.03.2007 | Defer Date:27.02.2008 |
| | **Position:** D/L No. 46011/65/2007-PC.II dated 13.06.2007 issued by D/o C&PC, final reminder to be issued by DGFT. | | | |

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| 26 | **Case No.:1/17/87-ALC1/2007** | Party Name:STYLO TABLEWARES | Meet No/Date:38/87-ALC1/2007 30.01.2008 | **Status:Case Deferred** |
| | HQ File : 01/87/050/01074/AM07/ | RLA File : 24/24/040/00034/AM07/ | Lic.No/Date:2410018521 02.03.2007 | Defer Date:27.02.2008 |
| | **Position:** D/L No. 46011/120/2006-PC.II dated 13.08.2007 issued by D/o C&PC, final reminder to be issued by DGFT. | | | |

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| 28 | **Case No.:11/5/87-ALC1/2007** | Party Name:ASSOCIATED CAPSULES PVT. LIMITED | Meet No/Date:38/87-ALC1/2007 30.01.2008 | **Status:Case Deferred** |
| | HQ File : 01/87/050/01109/AM07/ | RLA File : 03/94/040/01315/AM07/ | Lic.No/Date:0310423173 14.03.2007 | Defer Date:27.02.2008 |
| | **Position:** D/L No. 46011/71/2007-PC.II dated 13.06.2007 issued by D/o C&PC, final reminder to be issued by DGFT. | | | |

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| 29 | **Case No.:12/8/87-ALC1/2007** | Party Name:HASOLON NYLON PRODUCTS PVT. LTD. | Meet No/Date:38/87-ALC1/2007 30.01.2008 | **Status:Case Deferred** |
| | HQ File : 01/87/050/01127/AM07/ | RLA File : 08/24/040/00366/AM07/ | Lic.No/Date:0810063816 22.03.2007 | Defer Date:27.02.2008 |
| | **Position:** D/L No. 46011/158/2005-PC.II dated 25.06.2007 issued by D/o C&PC, final reminder to be issued by DGFT. | | | |

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| 31 | **Case No.:15/8/87-ALC1/2007** | Party Name:SRF POLYMERS LIMITED | Meet No/Date:38/87-ALC1/2007 30.01.2008 | **Status:Case Deferred** |
| | HQ File : 01/87/050/01150/AM07/ | RLA File : 04/24/040/00490/AM07/ | Lic.No/Date:0410088619 28.03.2007 | Defer Date:27.02.2008 |
| | **Position:** D/L No. 46011/84/2005-PC.II dated 03.09.2007 issued by D/o C&PC, final reminder to be issued by DGFT. | | | |

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| 32 | **Case No.:2/10/87-ALC1/2007** | Party Name:AVLIGHT AUTOMOTIVES LTD. | Meet No/Date:38/87-ALC1/2007 30.01.2008 | **Status:Case Deferred** |
| | HQ File : 01/87/050/01152/AM07/ | RLA File : 05/24/040/01024/AM07/ | Lic.No/Date:0510201640 28.03.2007 | Defer Date:27.02.2008 |
| | **Position:** D/L No. 46011/90/2006-PC.II dated 05.07.2007 issued by D/o C&PC, final reminder to be issued by DGFT. | | | |

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| 34 | **Case No.:23/8/87-ALC1/2007** | Party Name:COLOUR FLAIR POWDER COATINGS PVT.LTD | Meet No/Date:38/87-ALC1/2007 30.01.2008 | **Status:Case Deferred** |
| | HQ File : 01/87/050/00004/AM08/ | RLA File : 31/24/040/00441/AM07/ | Lic.No/Date:3110028824 03.04.2007 | Defer Date:27.02.2008 |
| | **Position:** Information is reported to have been received by Technical Authority and is under process. | | | |

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| 35 | **Case No.:8/4/85-ALC3/2007** | Party Name:SPACEWOOD FURNISHERS (P)LTD., | Meet No/Date:38/87-ALC1/2007 30.01.2008 | **Status:Case Deferred** |
| | HQ File : 01/85/050/00005/AM08/ | RLA File : 03/95/040/01318/AM07/ | Lic.No/Date:0310425708 05.04.2007 | Defer Date:27.02.2008 |
| | **Position:** D/L No. 46011/61/2007-PC.II dated 05.07.2007 issued by D/o C&PC, final reminder to be issued by DGFT. | | | |

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| 36 | **Case No.:11/4/85-ALC3/2007** | Party Name:SPACEWOOD FURNISHERS (P)LTD., | Meet No/Date:38/87-ALC1/2007 30.01.2008 | **Status:Case Deferred** |
| | HQ File : 01/85/050/00004/AM08/ | RLA File : 03/95/040/01281/AM07/ | Lic.No/Date:0310425703 05.04.2007 | Defer Date:27.02.2008 |
| | **Position:** D/L No. 46011/61/2007-PC.II dated 05.07.2007 issued by D/o C&PC, final reminder to be issued by DGFT. | | | |

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| 37 | **Case No.:27/8/87-ALC1/2007** | Party Name:COLOUR FLAIR POWDER COATINGS PVT.LTD | Meet No/Date:38/87-ALC1/2007 30.01.2008 | **Status:Case Deferred** |
| | HQ File : 01/87/050/00007/AM08/ | RLA File : 31/24/040/00440/AM07/ | Lic.No/Date:3110028844 05.04.2007 | Defer Date:27.02.2008 |
| | **Position:** Information is reported to have been received by Technical Authority and is under process. | | | |

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| 40 | **Case No.:3/10/87-ALC1/2007** | Party Name:BIHANI MANUFACTURING CO. PVT. LTD., | Meet No/Date:38/87-ALC1/2007 30.01.2008 | **Status:Case Deferred** |
| | HQ File : 01/87/050/00022/AM08/ | RLA File : 05/24/040/00027/AM08/ | Lic.No/Date:0510202447 12.04.2007 | Defer Date:27.02.2008 |
| | **Position:** D/L No. 46011/89/2007-PC.II dated 04.07.2007 issued by D/o C&PC, final reminder to be issued by DGFT. | | | |

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| 41 | **Case No.:35/8/87-ALC1/2007** | Party Name:ASTRAL POLYTECHNIK LTD | Meet No/Date:38/87-ALC1/2007 30.01.2008 | **Status:Case Deferred** |
| | HQ File : 01/87/050/00023/AM08/ | RLA File : 08/24/040/00323/AM07/ | Lic.No/Date:0810064258 13.04.2007 | Defer Date:27.02.2008 |
| | **Position:** Information is reported to have been received by Technical Authority and is under process. | | | |

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| 42 | **Case No.:36/8/87-ALC1/2007** | Party Name:ASTRAL POLYTECHNIK LTD | Meet No/Date:38/87-ALC1/2007 30.01.2008 | **Status:Case Deferred** |
| | HQ File : 01/87/050/00024/AM08/ | RLA File : 08/24/040/00324/AM07/ | Lic.No/Date:0810064259 13.04.2007 | Defer Date:27.02.2008 |
| | **Position:** Information is reported to have been received by Technical Authority and is under process. | | | |

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| 43 | **Case No.:38/8/87-ALC1/2007** | Party Name:L M GLASFIBER (INDIA) PVT LTD | Meet No/Date:38/87-ALC1/2007 30.01.2008 | **Status:Case Deferred** |
| | HQ File : 01/87/050/00030/AM08/ | RLA File : 07/24/040/00040/AM08/ | Lic.No/Date:0710051313 18.04.2007 | Defer Date:27.02.2008 |
| | **Position:** Additional D/L No. 46011/211/2005-PC.II dated 23/27.11.2007 issued by D/o C&PC, final reminder to be issued by DGFT. | | | |

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| 44 | **Case No.:4/9/87-ALC1/2007** | Party Name:ARC CHEMICALS PVT. LTD., | Meet No/Date:38/87-ALC1/2007 30.01.2008 | **Status:Case Deferred** |
| | HQ File : 01/87/050/00031/AM08/ | RLA File : 03/94/040/01346/AM07/ | Lic.No/Date:0310427267 19.04.2007 | Defer Date:27.02.2008 |
| | **Position:** D/L No. 46011/86/2007-PC.II dated 20.07.2007 issued by D/o C&PC, final reminder to be issued by DGFT. | | | |

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| 45 | **Case No.:21/8/80-ALC2/2007** | Party Name:AUM IMPEX | Meet No/Date:38/87-ALC1/2007 30.01.2008 | **Status:Case Deferred** |
| | HQ File : 01/80/050/00051/AM08/ | RLA File : 03/94/040/01487/AM07/ | Lic.No/Date:0310427572 23.04.2007 | Defer Date:27.02.2008 |
| | **Position:** D/L No. 46011/117/2007-PC.II dated 26.09.2007 issued by D/o C&PC, reminder to be issued by DGFT. | | | |

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| 46 | **Case No.:39/8/87-ALC1/2007** | Party Name:L M GLASFIBER (INDIA) PVT LTD | Meet No/Date:38/87-ALC1/2007 30.01.2008 | **Status:Case Deferred** |
| | HQ File : 01/87/050/00039/AM08/ | RLA File : 07/24/040/00050/AM08/ | Lic.No/Date:0710051409 25.04.2007 | Defer Date:27.02.2008 |
| | **Position:** Additional D/L No. 46011/211/2005-PC.II dated 23/27.11.2007 issued by D/o C&PC, final reminder to be issued by DGFT. | | | |

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| 47 | **Case No.:6/10/87-ALC1/2007** | Party Name:SHAILY ENGINEERING PLASTIC LTD., | Meet No/Date:38/87-ALC1/2007 30.01.2008 | **Status:Case Deferred** |
| | HQ File : 01/87/050/00071/AM08/ | RLA File : 34/24/040/00269/AM07/ | Lic.No/Date:34100187 05 01.05.2007 | Defer Date:27.02.200 8 |
| | **Position:** D/L No. 46011/87/2007-PC.II dated 20.07.2007 issued by D/o C&PC, final reminder to be issued by DGFT. | | | |

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| 50 | **Case No.:41/8/87-ALC1/2007** | Party Name:CONCORD NONWOVEN INDUSTRIES PVT. LTD., | Meet No/Date:38/87-ALC1/2007 30.01.2008 | **Status:Case Deferred** |
| | HQ File : 01/87/050/00085/AM08/ | RLA File : 02/24/040/00020/AM08/ | Lic.No/Date:02101005 71 04.05.2007 | Defer Date:27.02.200 8 |
| | **Position:** D/L No. 46011/111/2007-PC.II dated 26.09.2007 issued by D/o C&PC, final reminder to be issued by DGFT. | | | |

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| 51 | **Case No.:1/23/87-ALC1/2007** | Party Name:SNF [INDIA] PVT. LTD., | Meet No/Date:38/87-ALC1/2007 30.01.2008 | **Status:Case Deferred** |
| | HQ File : 01/87/050/00087/AM08/ | RLA File : 09/24/040/00026/AM08/ | Lic.No/Date:09100302 10 08.05.2007 | Defer Date:27.02.200 8 |
| | **Position:** D/L No. 46011/141/2005-PC.II dated 23/26.10.2007 issued by D/o C&PC, final reminder to be issued by DGFT. | | | |

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| 53 | **Case No.:9/10/87-ALC1/2007** | Party Name:DIVINE POLYMER PRODUCTS LIMITED | Meet No/Date:38/87-ALC1/2007 30.01.2008 | **Status:Case Deferred** |
| | HQ File : 01/87/050/00093/AM08/ | RLA File : 03/94/040/00071/AM08/ | Lic.No/Date:03104290 04 10.05.2007 | Defer Date:27.02.200 8 |
| | **Position:** D/L No. 46011/85/2006-PC.II dated 05.07.2007 issued by D/o C&PC, reminder issued by DGFT. | | | |

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| 54 | **Case No.:22/9/87-ALC1/2007** | Party Name:DIVINE POLYMER PRODUCTS LIMITED | Meet No/Date:38/87-ALC1/2007 30.01.2008 | **Status:Case Deferred** |
| | HQ File : 01/87/050/00091/AM08/ | RLA File : 03/94/040/00063/AM08/ | Lic.No/Date:03104290 02 10.05.2007 | Defer Date:27.02.200 8 |
| | **Position:** D/L No. 46011/85/2006-PC.II dated 05.07.2007 issued by D/o C&PC, reminder issued by DGFT. | | | |

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| 57 | **Case No.:5/18/87-ALC1/2007** | Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED, | Meet No/Date:38/87-ALC1/2007 30.01.2008 | **Status:Case Deferred** |
| | HQ File : 01/87/050/00159/AM08/ | RLA File : 07/24/040/00218/AM08/ | Lic.No/Date:0710052175 25.06.2007 | Defer Date:27.02.2008 |
| | **Position:** D/L No. 46011/18/2007-PC.II dated 01.09.2007 issued by D/o C&PC, final reminder to be issued by DGFT. | | | |

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| 58 | **Case No.:9/18/87-ALC1/2007** | Party Name:HIGH TECHNOLOGY PLASTICS (INDIA) PVT. LTD. | Meet No/Date:38/87-ALC1/2007 30.01.2008 | **Status:Case Deferred** |
| | HQ File : 01/87/050/00188/AM08/ | RLA File : 31/24/040/00101/AM08/ | Lic.No/Date:3110029682 28.06.2007 | Defer Date:06.02.2008 |
| | **Position:** Information received and case is under submission by Technical Authority. | | | |

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| 59 | **Case No.:134/19/83-ALC1/2007** | Party Name:KAMAL RUBPLAST INDUSTRIES (P) LTD. | Meet No/Date:38/87-ALC1/2007 30.01.2008 | **Status:Case Deferred** |
| | HQ File : 01/83/050/00848/AM08/ | RLA File : 05/24/040/00282/AM08/ | Lic.No/Date:0510206636 23.07.2007 | Defer Date:27.02.2008 |
| | **Position:** As per comments dated 30.01.2007 of DIPP, D/L has been issued by DGFT seeking following details from firm:<br>**i) Weight of Export Product;**<br>**ii) Wastage involved in the manufacture of Export Product and wastage at each stage of manufacture; and**<br>**iii) Product and Consumption data in weight terms for the last one year duly certified by Chartered Engineer.** | | | |

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| 62 | **Case No.:32/22/80-ALC2/2007** | Party Name:CHEMICAL PROCESS PIPING PVT.LTD. | Meet No/Date:38/87-ALC1/2007 30.01.2008 | **Status:Case Deferred** |
| | HQ File : 01/80/050/00359/AM08/ | RLA File : 03/94/040/00452/AM08/ | Lic.No/Date:0310438668 07.08.2007 | Defer Date:27.02.2008 |
| | **Position:** Comments are awaited from D/o C&PC. | | | |

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| 65 | **Case No.:1/26/87-ALC1/2007** | Party Name:VECEE CEMENTOLITES & INDUSTRIES LTD., | Meet No/Date:38/87-ALC1/2007 30.01.2008 | **Status:Case Deferred** |
| | HQ File : 01/87/050/00340/AM08/ | RLA File : 03/95/040/00525/AM08/ | Lic.No/Date:0310441074 | Defer Date:27.02.200 |

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| | **Position:** Information is reported to have been received by Technical Authority and is under process. | | | |

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| 66 | **Case No.:2/26/87-ALC1/2007** | Party Name:VECEE CEMENTOLITES & INDUSTRIES LTD., | Meet No/Date:38/87-ALC1/2007 30.01.2008 | **Status:Case Deferred** |
| | HQ File : 01/87/050/00341/AM08/ | RLA File : 03/95/040/00524/AM08/ | Lic.No/Date:0310441082 28.08.2007 | Defer Date:27.02.2008 |
| | **Position:** Information is reported to have been received by Technical Authority and is under process. | | | |

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| 67 | **Case No.:3/26/87-ALC1/2007** | Party Name:VECEE CEMENTOLITES & INDUSTRIES LTD., | Meet No/Date:38/87-ALC1/2007 30.01.2008 | **Status:Case Deferred** |
| | HQ File : 01/87/050/00342/AM08/ | RLA File : 03/95/040/00523/AM08/ | Lic.No/Date:0310441094 28.08.2007 | Defer Date:27.02.2008 |
| | **Position:** Information is reported to have been received by Technical Authority and is under process. | | | |

3.5. Following applications were deferred due to non-receipt comments from Technical authorities:

## MANUAL APPLICATIONS/REPRESENTATIONS

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| **3.5.1** | **Case No. A-504** | BIO-TECH VISION CARE PVT. LTD. | HQ F. No. 01/85/162/441/AM08/DES-VII | **Status: Deferred** |
| | NC No.: 38/08 Dated:30.01.2008 | Adv. Lic. No. 0810065616 Dated 26.06.2007 | RLA F. No. 08/24/040/80/AM08 | |

**Application**: Request is for fixation of adhoc norm.
**Position:** Comments are awaited from D/o C&PC. The DGFT file has been handed over to the representative of D/o C&PC in the meeting itself for examination of the case as desired by him.

## ONLINE CASES

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| 64 | **Case No.:1942/26/81-ALC2/2007** | Party Name:THE WEST COAST PAPER MILLS LTD | Meet No/Date:38/87-ALC1/2007 30.01.2008 | **Status:Case Deferred** |
| | HQ File : 01/81/050/00280/AM08/ | RLA File : 07/24/040/00372/AM08/ | Lic.No/Date:0710053054 27.08.2007 | Defer Date:27.02.2008 |
| | **Position:** Comments are awaited from D/o C&PC. | | | |

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| 68 | **Case No.:91/27/83-ALC1/2007** | Party Name:PIDILITE INDUSTRIES LIMITED | Meet No/Date:38/87-ALC1/2007 30.01.2008 | **Status:Case Deferred** |
| | HQ File : 01/83/050/01165/AM08/ | RLA File : 03/95/040/00313/AM08/ | Lic.No/Date:0310442832 12.09.2007 | Defer Date:27.02.2008 |
| | **Position:** Comments are awaited from D/o C&PC. | | | |

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| 69 | **Case No.:87/27/83-ALC1/2007** | Party Name:PIDILITE INDUSTRIES LIMITED | Meet No/Date:38/87-ALC1/2007 30.01.2008 | **Status:Case Deferred** |
| | HQ File : 01/83/050/01161/AM08/ | RLA File : 03/95/040/00262/AM08/ | Lic.No/Date:0310442793 12.09.2007 | Defer Date:27.02.2008 |
| | **Position:** Comments are awaited from D/o C&PC. | | | |

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| 70 | **Case No.:89/27/83-ALC1/2007** | Party Name:PIDILITE INDUSTRIES LIMITED | Meet No/Date:38/87-ALC1/2007 30.01.2008 | **Status:Case Deferred** |
| | HQ File : 01/83/050/01163/AM08/ | RLA File : 03/95/040/01158/AM07/ | Lic.No/Date:0310442815 12.09.2007 | Defer Date:27.02.2008 |
| | **Position:** Comments are awaited from D/o C&PC. | | | |

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| 71 | **Case No.:172/27/83-ALC1/2007** | Party Name:INDIA GLYCOLS LTD | Meet No/Date:38/87-ALC1/2007 30.01.2008 | **Status:Case Deferred** |
| | HQ File : 01/83/050/01246/AM08/ | RLA File : 05/24/040/00420/AM08/ | Lic.No/Date:0510209638 27.09.2007 | Defer Date:27.02.2008 |
| | **Position:** Comments are awaited from D/o C&PC. | | | |